DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

DRAFT MINUTES OF THE NORMS COMMITTEE-II
MEETING No. 10/81-ALC2/2018 DATED 16.01.2019

Please Note

i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in

ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.

iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.

iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 10/81 of Norms Committee-II for the year 2018-19 held on 16.01.2019 under the Chairmanship of Shri R.P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Bhatnagar, Dy. IA	MOS
2.	Shri V.C. Agarwal, Consultant (TEC-3)	DGFT
3.	ShriShaish Kumar, Consultant (TEC-1)	DGFT
4.	Shri K.S. Sodhi, AD(ME)	MSME
5.	ShriMayank Krishna, Asstt.Director	EEPC
5.	ShriChandrakanth Reddy Mallu, Assistant DGFT	DGFT

The minutes of the cases discussed in the meeting are as below:-

MEETING NUMBER: 10/81-ALC2/2018 **MEETING DATE: 16.01.2019**

1	**Case No.:7/6/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00073/AM17/	RLA File :10/24/040/00108/AM16/	Lic.No/Date:1010059417 29.02.2016	
	Decision: The Committee considered the case as per agenda and observed that during the Meeting No. 7/81-ALC2/2018 held on 29.11.2018, the Committee noted the comments of MeitY given vide U.O. No.: 17(27)/2016-IPHW dated 31.10.2018 and decided to call the applicant on personal hearing along with technical specification & sample of the export product.			

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Shri Vinod R., DGM - Supply Chain Management, Shri Ajith Kumar R., Sr. Manager – Commercial and Shri Sanoj P. Kuriakose, AGM – Engineering Dept. represented the case before the Committee and explained the manufacturing processes, material required along with wastage that may occur during the manufacturing processes.

The representative submitted a letter dated 15.01.2019 intimating that they are not importing pure Goldbut importing Gold Potassium Salt (GPC) containing 68.3 % Gold.

Hence, the Committee decided to **ratify** the norms as per written comments of MEITY vide DIT U.O. No. 17(27)/2016-IPHW dated 31.10.2018 (Copy enclosed).

RA concerned may take suitable consequential action accordingly.

2	**Case No.:3/17/81-ALC2/2016**	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00338/AM17	RLA File :10/24/040/00032/AM17/	Lic.No/Date:1010059569 28.07.2016	

Decision: The Committee considered the case as per agenda and observed that during the Meeting No. 7/81-ALC2/2018 held on 29.11.2018, the Committee noted the comments of MeitY given vide U.O. No.: 17(1)/2017-IPHW dated 19.12.2018 and decided to call the applicant on personal hearing along with technical specification & sample of the export product.

Shri Vinod R., DGM - Supply Chain Management, Shri Ajith Kumar R., Sr. Manager – Commercial and Shri Sanoj P. Kuriakose, AGM – Engineering Dept. represented the case before the Committee and explained the manufacturing processes, material required along with wastage that may occur during the manufacturing processes.

The representative submitted a letter dated 15.01.2019 intimating that they are not importing pure Gold but importing Gold Potassium Salt (GPC) containing 68.3 % Gold.

Hence, the Committee decided to **ratify** the norms as per written comments of MEITY vide DIT U.O. No. 17(27)/2016-IPHW dated 31.10.2018 (Copy enclosed).

RA concerned may take suitable consequential action accordingly.

3	**Case No.:3/21/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00487/AM17	RLA File :10/24/040/00064/AM17	Lic.No/Date:1010059623 05.10.2016	

Decision: The Committee considered the case as per agenda and observed that during the Meeting No. 7/81-ALC2/2018 held on 29.11.2018, the Committee noted the comments of MeitY given vide U.O. No.: 17(8)/2017-IPHW dated 31.10.2018 and decided to call the applicant on personal hearing along with technical specification & sample of the export product.

Shri Vinod R., DGM - Supply Chain Management, Shri Ajith Kumar R., Sr. Manager – Commercial and Shri Sanoj P. Kuriakose, AGM – Engineering Dept. represented the case before the Committee and explained the manufacturing processes, material required along with wastage that may occur during the manufacturing processes.

The representative submitted a letter dated 15.01.2019 intimating that they are not importing pure Gold but importing Gold Potassium Salt (GPC) containing 68.3 % Gold.

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	Hence, the Committee decided to **ratify** the norms as per written comments of MEITY vide DIT U.O. No. 17(27)/2016-IPHW dated 31.10.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.

4	**Case No.:4/21/81-ALC2/2016**	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00488/AM17/	RLA File :10/24/040/00065/AM17	Lic.No/Date:1010059624 05.10.2016	

Decision: The Committee considered the case as per agenda and observed that during the Meeting No. 7/81-ALC2/2018 held on 29.11.2018, the Committee noted the comments of MeitY given vide U.O. No.: 17(4)/2017-IPHW dated 19.12.2018 and decided to call the applicant on personal hearing along with technical specification & sample of the export product.

Shri Vinod R., DGM - Supply Chain Management, Shri Ajith Kumar R., Sr. Manager – Commercial and Shri Sanoj P. Kuriakose, AGM – Engineering Dept. represented the case before the Committee and explained the manufacturing processes, material required along with wastage that may occur during the manufacturing processes.

The representative submitted a letter dated 15.01.2019 intimating that they are not importing pure Goldbut importingGold Potassium Salt (GPC) containing 68.3 % Gold.

Hence, the Committee decided to **ratify** the norms as per written comments of MEITY vide DIT U.O. No. 17(27)/2016-IPHW dated 31.10.2018 (Copy enclosed).

RA concerned may take suitable consequential action accordingly.

5	**Case No.: 106/10/81-ALC2/2018**	Party Name:MPP TECHNOLOGIES PRIVATE LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00587/AM19/	RLA File :07/24/040/00236/AM17/	Lic.No/Date:0710110550 21.10.2016	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DHI via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

6	**Case No.: 8/11/81-ALC2/2017**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00246/AM18	RLA File :03/95/040/00112/AM18	Lic.No/Date:0310813249 12.05.2017	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished	72199090	Stainless Steel secondary	Quantity of import item may be allowed as 2.55 kg/kg of export product

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	perforated strips Grade 304 (net content of Stainless Steel Sheets / Coils 23.000 MT)		sheets / coils grade 304 **of the same thickness**	after 1/3rd recovery

The word 'Prime' has been deleted from description of import item.

RA concerned may take suitable consequential action accordingly.

7	**Case No.:7/11/81-ALC2/2017**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00245/AM18/	RLA File :03/95/040/00155/AM18/	Lic.No/Date:0310813563 25.05.2017	

Decision: The Committee considered the case as per agenda and noted that the applicant's reply dated 13.12.2018 was sent to MSME on 07.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

Case No.: 19/12/81-ALC2/2017	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00274/AM18/	RLA File :03/95/040/00157/AM18/	Lic.No/Date:0310813559 25.05.2017	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 201 (net content of Stainless Steel Sheets / Coils 32.000 MT)	72199090	Stainless Steel secondary sheets / coils grade 201 **of the same thickness**	Import quantity may be allowed as 2.55 kg/kg of export product after 1/3rd recovery

The word 'Prime' has been deleted from description of import item.

RA concerned may take suitable consequential action accordingly.

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Case No.:20/12/81-ALC2/2017	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00275/AM18/	RLA File :03/95/040/00193/AM18/	Lic.No/Date:0310813869 08.06.2017	

9

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 (net content of Stainless Steel Sheets / Coils 23.000 MT)	72199090	Stainless Steel secondary sheets / coils grade 304 **of the same thickness**	Import quantity may be allowed as 2.55 kg/kg of export product after 1/3rd recovery

The word 'Prime' has been deleted from description of import item.

RA concerned may take suitable consequential action accordingly.

Case No.: 6/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00244/AM18/	RLA File :03/95/040/00237/AM18/	Lic.No/Date:0310814090 19.06.2017	

10

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 (net content of Stainless Steel Sheets/Coils 23.000 MT)	72199090	Stainless Steel secondary sheets / coils grade 304 **of the same thickness**	Import quantity may be allowed as 2.55 kg/kg of export product after 1/3rd recovery

The word 'Prime' has been deleted from description of import item.

RA concerned may take suitable consequential action accordingly.

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Case No.:17/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00272/AM18/	RLA File :03/95/040/00238/AM18/	Lic.No/Date:0310814089 19.06.2017	

11 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary material and export must consist of SS semi-finished perforated strips with perforated Pattern No. SSPS/PI-01:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 (net content of Stainless Steel Sheets / Coils 23.000 MT)	72199090	Stainless Steel secondary sheets / coils grade 304 **of the same thickness**	Import quantity allowed as 2.37 kg/kg of export product after 1/3rd recovery.

The word 'Prime' has been deleted from description of import item.

RA concerned may take suitable consequential action accordingly.

Case No.: 119/10/81-ALC2/2018	Party Name: ARADHYA STEEL PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00600/AM19/	RLA File :07/24/040/00098/AM18/	Lic.No/Date:0710111816 23.06.2017	

12 **Decision:** The Committee considered the case as per agenda and as per recommendation of representative of MoS decided to ratify the norms allowing import quantity on net content basis as per SION C-504 for Export Product No. 01 and as per SION C-670 for Export Product No. 02 with accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.:98/10/81-ALC2/2018	Party Name: VEER-O-METALS PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00579/AM19/	RLA File :07/24/040/00216/AM18/	Lic.No/Date:0710112458 24.11.2017	

13 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
85049090	Sheet Metal Components containing 1. GI Coils-205.590 MT, 2.Rivets/ Fasteners-NET TO NET BASIS	216.412 M.T	72104900	GI COILS	247 MT
			73182990	Rivets & Fasteners	net to net basis

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	Words "Chassis OM-10185C-R6" may be added in export product description. RA concerned may take suitable consequential action accordingly.

14	**Case No.:18/3/81-ALC2/2018**	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00095/AM19/	RLA File :11/24/040/00005/AM18/	Lic.No/Date:1110028309 11.12.2017	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments of DHI vide U.O. No.: DES-2/BHEL/CTrR-1-2018-HEI dated 01.01.2019:-

Import Items (as per AA)	Comments	
Item No. 1, 2, 3 & 5	Net to net	The net weight of the raw material in export product will be as per Technical Guaranteed Particulars in purchase contract, between applicant and the buyer along with declaration in Appendix 4H and 4K of DGFT's public Notice No. 68/2015-20 dated 22.03.2018.
Item No. 4	1.05 kg/kg contain in export product	
Item No. 6	1.05 kg/kg contain in export product	
Item No. 7 to 12	Net to net basis as per GN4 with accountability clause. (Quantities should be in numbers in place of sets)	
Item No. 13, 14 & 15	Net to net basis as per GN4 with accountability clause.	
Item No. 16 & 18	Deleted, as according to description not incorporated in the export product.	

RA concerned may take suitable consequential action accordingly.

15	**Case No.:33/10/81-ALC2/2018**	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00514/AM19/	RLA File :03/95/040/00687/AM18/	Lic.No/Date:0310818037 27.12.2017	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72022900	Ferro Silicon Powder (43% - 47%)	107000.000 K.G	72022900	Ferro Silicon Lumps / Chips (43% - 47%)	1% wastage on net content

RA may calculate exact net content accordingly rather than giving inputs based on range of content.

RA concerned may take suitable consequential action accordingly.

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16	**Case No.:9/8/81-ALC2/2018**	Party Name:BHARAT BIJLEE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00391/AM19/	RLA File :03/82/040/00081/AM18	Lic.No/Date:0310818401 10.01.2018	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of ratified AA No. 0310818399 dated 10.01.2018 as per written comments of DHI vide U.O. No.: DES-2/BHBL/Tr-2-2018-HEI dated 02.01.2019 as under: 1. Quantity of import item No. 1, 2 & 3 is allowed as per SION C-330 or as applied, whichever is lower. 2. Quantity of import item No. 5, 6 & 7 is allowed as per SION C-328 or as applied, whichever is lower. 3. Quantity of import item No. 4, 8 & 9 is allowed as per spares policy. RA concerned may take suitable consequential action accordingly.			

17	**Case No.: 12/8/81-ALC2/2018**	Party Name:BHARAT BIJLEE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File 01/81/050/00394/AM19/	RLA File 03/82/040/00082/AM18/	Lic.No/Date:0310818399 10.01.2018	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments of DHI vide their U.O. No.: DES-2/BHBL/Tr-1-2018-HEI dated 02.01.2019 as under: 1. Quantity of import item No. 1, 2 & 3 is allowed as per SION C-330 or as applied, whichever is lower. 2. Quantity of import item No. 5, 6 & 7 is allowed as per SION C-328 or as applied, whichever is lower. 3. Quantity of import item No. 4, 8 & 9 is allowed as per spares policy. RA concerned may take suitable consequential action accordingly.			

18	**Case No.: 13/8/81-ALC2/2018**	Party Name: BHARAT BIJLEE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00395/AM19/	RLA File :03/82/040/00080/AM18/	Lic.No/Date:0310818407 10.01.2018	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of ratified AA No. 0310818399 dated 10.01.2018 as per written comments of DHI vide their U.O. No. : DES-2/BHBL/Tr-3-2018-HEI dated 02.01.2019 as under: 1. Quantity of import item No. 1, 2 & 3 is allowed as per SION C-330 or as applied, whichever is lower. 2. Quantity of import item No. 4 is allowed as per spares policy. RA concerned may take suitable consequential action accordingly.			

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19	**Case No.: 9/2/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00014/AM19/	RLA File :03/95/040/00765/AM18	Lic.No/Date:0310818626 19.01.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME**with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-02:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 201 (net content of Stainless Steel Sheets / Coils 31.000 MT)	72199090	Stainless Steel sheets / coils grade 201 **of the same thickness**	Import quantity may be allowed as 2.55 kg/kg of export product after 1/3rd recovery

RA concerned may take suitable consequential action accordingly.

20	**Case No.:10/8/81-ALC2/2018**	Party Name:BHARAT BIJLEE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00392/AM19/	RLA File :03/82/040/00189/AM18/	Lic.No/Date:0310818646 22.01.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments of DHI vide U.O. No.: DES-2/BHBL/Tr-4-2018-HEI dated 02.01.2019 as under:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
85042320	Transformer (Copper Wound) 60000 KVA, 3 Phase, Oil Cooled with MS Tank & Oil. (1000 KVA = 1 MVA) (60 MVA, 132/11KV , 03 Phase, 50Hz, YNd1, Power Transformer)	1.000 Number	72251100	CRGO Transformers Lamination Raw Material	Quantity is allowed as per SION C-330 or as applied, whichever is lower
			74081190	Copper Wire Rods Raw Material	Quantity is allowed as per SION C-330 or as applied, whichever is lower.
			27109910	Transformer Oil Base Stock Raw Material	Quantity allowed as per SION C-330 or as applied, whichever is lower
			90318000	AVR TAPCON Spares / Components	As per spare policy

RA concerned may take suitable consequential action accordingly.

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21	**Case No.:11/8/81-ALC2/2018**	Party Name:BHARAT BIJLEE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00393/AM19/	RLA File :03/82/040/00206/AM18/	Lic.No/Date:0310818649 22.01.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of ratified AA No. 0310818646 dated 22.01.2018 as per written comments of DHI vide their U.O. No.: DES-2/BHBL/Tr-5-2018-HEI dated 02.01.2019 as under:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
85042320	Transformer (Copper Wound) 60000 KVA, 3 Phase, Oil Cooled with MS Tank & Oil. (1000 KVA = 1 MVA) (60 MVA, 132/11KV , 03 Phase, 50Hz, YNd1, Power Transformer)	1.000 Number	72251100	CRGO Transformers Lamination Raw Material	Quantity is allowed as per SION C-330 or as applied, whichever is lower
			74081190	Copper Wire Rods Raw Material	Quantity is allowed as per SION C-330 or as applied, whichever is lower
			27109910	Transformer Oil Base Stock Raw Material	Quantity allowed as per SION C-330 or as applied, whichever is lower
			90318000	AVR TAPCON Spares / Components	As per spare policy

RA concerned may take suitable consequential action accordingly.

22	**Case No.:10/2/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00015/AM19/	RLA File :03/95/040/00938/AM18/	Lic.No/Date:0310818999 08.02.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the firm is allowed to import only secondary sheets/coils and export must consist of SS perforated strips with perforated Pattern No. SSPS/PI-04:-**

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity

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73182990	Stainless Steel semi finished perforated strips Grade 304 (net content of Stainless Steel Sheets / Coils 24.500 MT)	72199090	Stainless Steel secondary sheets / coils grade 304 of the same thickness	Import Quantity may be allowed as 2.086kg/kg of export product after 1/3rd recovery

RA concerned may take suitable consequential action accordingly.

23	**Case No.: 82/10/81-ALC2/2018**	Party Name: VIKARSH NANO TECHNOLOGY AND ALLOYS PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00563/AM19/	RLA File :31/83/040/00039/AM19/	Lic.No/Date:3110067083 16.06.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MSME on 11.01.2019 for examination of the case. However, the representative of MSME advised to seek the comments from MeitY. Hence, the Committee decided to refer the case to MeitY. The case stands deferred.			

24	**Case No.: 81/10/81-ALC2/2018**	Party Name: INDUSTRIAL METAL POWDERS INDIA PVT LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00562/AM19/	RLA File :31/83/040/00052/AM19/	Lic.No/Date:3110067107 06.07.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 07.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

25	**Case No.: 108/10/81-ALC2/2018**	Party Name: APL METALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00589/AM19/	RLA File :02/24/040/00069/AM19/	Lic.No/Date:0210208615 01.08.2018	
	Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to seek the applicant to furnish following information for examination of the case: 1. Lead content in import item. The case stands deferred.			

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	Case No.: 17/10/81-ALC2/2018	Party Name: PRECISION WIRES INDIA LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Withdrawn**
	HQ File :01/81/050/00498/AM19	RLA File :03/95/040/00391/AM19	Lic.No/Date:0310822766 01.08.2018	
26	**Decision:** The Committee considered the case as per agenda and noted that concerned RA Mumbai vide letter dated 25.10.2018 has informed that above AA has been issued on repeat basis as per Para 4.12 of the FTP. Accordingly, the Committee decided to allow the withdrawal of the case from the agenda. Case is withdrawn.			

	Case No.: 90/10/81-ALC2/2018	Party Name: RAJHANS METALS PVT. LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00571/AM19/	RLA File :24/24/040/00014/AM19/	Lic.No/Date:2410042476 01.08.2018	

27 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME:

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
74072110	BRASS EXTRUDED SOLID SECTIONS INCLUDING BARS AND RODS - EXTRUDED BRASS BARS (SOLID)	74040012	COPPER SCRAP (CLOVE/COBRA/ BERRY/CANDY GRADE AS PER ISRI SPECIFICATION)	Import Quantity is allowed with 1.05kg/kg in export item
		79011200	ZINC INGOTS	Import quantity is allowed with 1.02kg/kg in export item

RA concerned may take suitable consequential action accordingly.

	Case No.: 18/10/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00499/AM19/	RLA File :03/95/040/00359/AM19/	Lic.No/Date:0310822770 01.08.2018	
28	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, no comments have been received yet. The Committee decided to await comments. The case stands deferred.			

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29	**Case No.: 68/10/81-ALC2/2018**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00549/AM19/	RLA File :03/94/040/00273/AM19	Lic.No/Date:0310822820 02.08.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments of Consultant (TEC-3) as under:

1. Quantity of all import items may be allowed with no wastage on net to net basis with accountability clause.
2. Import item No.1 may be amended as "Aluminum Ingot/Wire Rod".

RA concerned may take suitable consequential action accordingly.

30	**Case No.:67/10/81-ALC2/2018**	Party Name: GRUNER INDIA PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00548/AM19/	RLA File :05/23/040/00210/AM19/	Lic.No/Date:0510407422 02.08.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as recommended by representative of MSME as under:

1. Quantity of all import items may be allowed on net to net basis with no wastage as per General Note-4 with accountability clause.
2. CIF value of import item No.7 should not exceed as applied.

RA concerned may take suitable consequential action accordingly.

31	**Case No.:11/10/81-ALC2/2018**	Party Name: PHOENIX INDUSTRIES PVT. LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00492/AM19/	RLA File :03/95/040/00032/AM19	Lic.No/Date:0310822807 02.08.2018	

Decision: The Committee considered the case as per agenda and on the recommendation of representative of MSME, decided to ratify the norms for the above AA as under:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
79012090	ZINC ALLOYS INGOTS (90:10) ZINC 90% : ALUMINIUM 10%	100.000 M.T	79011100	ZINC INGOTS SPECIAL HIGHGRADE ZINC	Import quantity is allowed @ 1.01kg/kg in export item
			76011010	ALUMINIUM INGOTS COMMERCIAL GRADE	Import quantity is allowed on net to net basis i.e. without any wastage

RA concerned may take suitable consequential action accordingly.

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32	**Case No.:5/10/81-ALC2/2018**	Party Name: MODISON METALS LTD.	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00486/AM19/	RLA File :03/95/040/00439/AM19/	Lic.No/Date:0310822894 07.08.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-1) on 07.01.2019 for examination of the case. As advised by Consultant (TEC-1), the Committee decided to forward the case to DHI for examination.

The case stands deferred.

33	**Case No.:124/10/81-ALC2/2018**	Party Name: TBEA ENERGY (INDIA) PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00605/AM19/	RLA File :34/24/040/00146/AM19/	Lic.No/Date:3410044397 08.08.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DHI via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

34	**Case No.:99/10/81-ALC2/2018**	Party Name: SHIVAM IRON AND STEEL COMPANY LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00580/AM19/	RLA File :02/24/040/00073/AM19/	Lic.No/Date:0210208634 10.08.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per SION C-522 for Export Product No. 01 and as per SION C-477 for Export Product No. 02 as recommended by representative of MoS.

RA concerned may take suitable consequential action accordingly.

35	**Case No.:7/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00488/AM19/	RLA File :03/95/040/00458/AM19/	Lic.No/Date:0310822995 13.08.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME, decided to seek the applicant to furnish the following information for examination of the case:

1. Complete details of the export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

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36	**Case No.:8/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00489/AM19/	RLA File :03/95/040/00472/AM19/	Lic.No/Date:0310823000 13.08.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME, decided to seek the applicant to furnish the following information for examination of the case:

1. Complete details of the export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

37	**Case No.:9/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00490/AM19/	RLA File :03/95/040/00460/AM19/	Lic.No/Date:0310822997 13.08.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME, decided to seek the applicant to furnish the following information for examination of the case:

1. Complete details of the export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

38	**Case No.:85/10/81-ALC2/2018**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00566/AM19/	RLA File :04/24/040/00106/AM19/	Lic.No/Date:0410164590 13.08.2018	

Decision : The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME on repeat basis as approved for AA No. 0410164295 dated 04.05.2018 in Meeting No: 6/81-ALC2/2018 dated 01.11.2018 **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity. To account for 499850 Kgs of Lead within the Export Product.	50000.000 Kg	78019990	Remelted Lead Ingots/Blocks/Jumbos	As applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

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	Case No.:92/10/81-ALC2/2018	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00573/AM19/	RLA File :04/24/040/00108/AM19/	Lic.No/Date:0410164592 13.08.2018	
39	**Decision:** The Committee considered the case as per agenda and noted that copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

	Case No.:95/10/81-ALC2/2018	Party Name: TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00576/AM19/	RLA File :04/24/040/00103/AM19/	Lic.No/Date:0410164589 13.08.2018	
40	**Decision:** The Committee considered the case as per agenda and noted that copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. The Committee decided to forward the case to DHI as per advice of representative of DIPP. The case stands deferred.			

	Case No.: 123/10/81-ALC2/2018	Party Name: RAJHANS METALS PVT. LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00604/AM19/	RLA File :24/24/040/00025/AM19/	Lic.No/Date:2410042497 21.08.2018	

41 **Decision :** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME:

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
74072110	BRASS EXTRUDED SOLID SECTIONS INCLUDING BARS AND RODS - EXTRUDED BRASS BARS (SOLID) **(Copper -61.5%, Ziic – 36%, Lead - 2.5%)**	74040012	COPPER SCRAP (CLOVE/COBRA/BERRY/CANDY GRADE AS PER ISRI SPECIFICATION) (Pre-import condition shall be applied)	Import quantity is allowed with 1.05kg/kg in export item
		79011200	ZINC INGOTS	Import quantity is allowed with 1.02kg/kg in export item

RA concerned may take suitable consequential action accordingly.

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42	**Case No.:44/10/81-ALC2/2018**	Party Name: WAGO PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00525/AM19/	RLA File :05/24/040/00311/AM19/	Lic.No/Date:0510407598 23.08.2018	

Decision: The Committee considered the case as per agenda and decided to allow import item No.1 and 2 on net to net basis as per recommendation of representative of MSME and decided to refer the case to Consultant (TEC-1) for comments w.r.t import item No. 3.

The case stands deferred

43	**Case No.:77/10/81-ALC2/2018**	Party Name: ELECTROLEAD PUNE PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00558/AM19/	RLA File :31/83/040/00086/AM19/	Lic.No/Date:3110067163 24.08.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the relevant grade/technical specifications of Aluminium to match in import and that exported.**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
76051999	ALUMINIUM WIRE	300.000 M.T	76011040	ALUMINIUM WIRE ROD GRADE 1080 OR GRADE 1199	as applied (with 1% wastage)

RA concerned may take suitable consequential action accordingly.

44	**Case No.:10/10/81-ALC2/2018**	Party Name: PHOENIX INDUSTRIES PVT. LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00491/AM19/	RLA File :03/95/040/00283/AM19/	Lic.No/Date:0310823246 24.08.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
79012010	ZINC ALLOYS INGOTS ZINC(94.5-95.5%) : ANTIMONY(4.5-5.5%) (+/-0.5% TOLERANCE)	125.000 M.T	79011100	ZINC INGOT SPECIAL HIGH GRADE ZINC	119.940 MT (inclusive of 1% wastage)
			81101000	ANTIMONY INGOTS ANTIMONY INGOTS	6.310 MT (inclusive of 1% wastage)

RA concerned may take suitable consequential action accordingly.

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45	**Case No.:12/10/81-ALC2/2018**	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00493/AM19/	RLA File :03/95/040/00402/AM19/	Lic.No/Date:0310823286 27.08.2018	

Decision :The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant to furnish the following information for examination of the case:

1. Sl. No. 4 & 12 of the Standard Deficiency Format.
2. Polymer base of compound for import item No. 4.
3. Composition of compounded material indicating use of each & every chemical and polymer in it.

The case stands deferred.

46	**Case No.:16/10/81-ALC2/2018**	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00497/AM19/	RLA File :03/95/040/00464/AM19/	Lic.No/Date:0310823285 27.08.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

47	**Case No.:125/10/81-ALC2/2018**	Party Name: WELSPUN CORP LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00606/AM19/	RLA File :34/24/040/00180/AM19/	Lic.No/Date:3410044442 27.08.2018	

Decision: The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. The study report is to be prepared by the technical team. Hence, the Committee decided to wait for the study report.

The case stands deferred.

48	**Case No.:126/10/81-ALC2/2018**	Party Name: WELSPUN CORP LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00607/AM19/	RLA File :34/24/040/00182/AM19/	Lic.No/Date:3410044438 27.08.2018	

Decision: The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. The study report is to be prepared by the technical team. Hence, the Committee decided to wait for the study report.

The case stands deferred.

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49	**Case No.:127/10/81-ALC2/2018**	Party Name: WELSPUN CORP LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00608/AM19/	RLA File :34/24/040/00181/AM19/	Lic.No/Date:3410044441 27.08.2018	
	Decision: The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. The study report is to be prepared by the technical team. Hence, the Committee decided to wait for the study report. The case stands deferred.			

50	**Case No.:6/10/81-ALC2/2018**	Party Name: OETIKER INDIA PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00487/AM19/	RLA File :03/95/040/00534/AM19/	Lic.No/Date:0310823417 29.08.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 07.01.2019 for examination of the case. However, in meeting, the Committee decided to forward the case to MSME for examination of the case. The case stands deferred.			

51	**Case No.:110/10/81-ALC2/2018**	Party Name: EFD INDUCTION PRIVATE LIMITED,	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00591/AM19/	RLA File :07/24/040/00127/AM19/	Lic.No/Date:0710113789 30.08.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DHI via email dated 08.01.2019 for examination of the case. DHI vide letter UO No. DES-2/EFDI/Tr-1-2018-HEI dated 15.01.2019 recommended to forward the application to DIPP/MSME. The committee decided to forward the application to DPIIT and wait for comments. The case stands deferred.			

52	**Case No.:109/10/81-ALC2/2018**	Party Name: ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00590/AM19/	RLA File :07/24/040/00139/AM19/	Lic.No/Date:0710113788 30.08.2018	
	Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to seek the applicant to furnish the following information for examination of the case: 1. Percentage of lead content in export item No. 2 & 3. 2. Percentage of lead content in import items. 3. Separate quantity of each type of scrap imported. The case stands deferred.			

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53	**Case No.:102/10/81-ALC2/2018**	Party Name: LALBABA SEAMLESS TUBES PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00583/AM19	RLA File :02/24/040/00086/AM19	Lic.No/Date:0210208674 04.09.2018	

Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant to furnish the following information for examination of the case:

1. Sl. No. 11 of the Standard Deficiency Format.
2. Weight of import item.
3. Specific sizes of import & export with quantities.

The case stands deferred.

54	**Case No.:105/10/81-ALC2/2018**	Party Name: LEITWIND SHRIRAM MANUFACTURING LIMITED,	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00586/AM19/	RLA File :04/24/040/00051/AM19	Lic.No/Date:0410164657 07.09.2018	

Decision : The Committee considered the case as per agenda and decided to seek the applicant to furnish following information as per advice of Consultant (TEC-1):-

1. Net content of FRP in Export Product.
2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.
3. Net weight of Pultrusions, plate and metal parts.
4. Net weight of Export Product.
5. Value of consumables.
6. Sl. No. 5 and 11 of the Standard Deficiency Format.

The case stands deferred.

55	**Case No.:14/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00495/AM19/	RLA File :03/95/040/00564/AM19	Lic.No/Date:0310823635 07.09.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to seek the applicant to furnish the following information for examination of the case:

1. Complete details of the export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

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56	**Case No.:15/10/81-ALC2/2018**	Party Name:PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00496/AM19/	RLA File :03/95/040/00565/AM19	Lic.No/Date:0310823636 07.09.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to seek the applicant to furnish the following information for examination of the case:

1. Complete details of the export product with wastage calculation along with the drawing and sheet layout.
2. Details of manufacturing process.
3. Details of relevant thickness with grade of the export product.

The case stands deferred.

57	**Case No.: 19/10/81-ALC2/2018**	Party Name: VEDANTA LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00500/AM19/	RLA File :03/95/040/00506/AM19	Lic.No/Date:0310823651 07.09.2018	

Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3), import and export items need to be amended as quantity of import and export items are not clear i.e. import and export items appears to be interchanged. The Committee decided to seekcomments of the concerned RA and the applicant for clarification.

The case stand deferred.

58	**Case No.:20/10/81-ALC2/2018**	Party Name:VEDANTA LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00501/AM19/	RLA File :03/95/040/00505/AM19/	Lic.No/Date:0310823650 07.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
74031100	COPPER CATHODE (ITCHS CODE:74031100) / CONTINUOUS CAST COPPER WIRE ROD (ITCHS CODE: 74081190)	9615.380 M.T	74020090	COPPER IN COPPER ANODE	9712 MT (inclusive of 1% wastage)

RA concerned may take suitable consequential action accordingly.

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	Case No.:36/10/81-ALC2/2018	Party Name: SHRI PARSHAVNATH IMPEX (INDIA)	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00517/AM19/	RLA File :05/24/040/00330/AM19/	Lic.No/Date:0510407733 10.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommendedby Consultant (TEC-3) and representative of MSME **with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform.**

	ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
59	73239390	TABLE, KITCHEN & OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:201-2B HAVING NET CONTENT OF 122800.00 KG OF STAINLESS STEEL	122800.000 Kg	72199090	NON-MAGNETIC STAINLESS STEEL COLD ROLLED CIRCLES WITH RELEVANT THICKNESS GRADE:201-2B	Import quantity allowed with 7% wastage
	73239390	TABLE, KITCHEN & OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:410-BA HAVING NET CONTENT OF 50000.00 KG OF STAINLESS STEEL	50000.000 Kg	72199090	MAGNETIC STAINLESS STEEL COLD ROLLED CIRCLES WITH RELEVANT THICKNESS GRADE:410-BA	Import quantity allowed with 7% wastage

RA concerned may take suitable consequential action accordingly.

	Case No.:31/10/81-ALC2/2018	Party Name: PARSVNATH OVERSEAS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00512/AM19/	RLA File :05/24/040/00337/AM19/	Lic.No/Date:0510407755 12.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3) and representative of MSME**with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform:**

60

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
73239390	TABLE, KITCHEN & OTHER	150000.000 Kg	72209090	NON-MAGNETIC STAINLESS	Import quantity allowed with

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	HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:201, HAVING NET CONTENT OF 150000.00 KG OF STAINLESS STEEL			STEEL COLD ROLLED CIRCLES WITH RELEVANT THICKNESS GRADE:201	7% wastage

RA concerned may take suitable consequential action accordingly

	Case No.:32/10/81-ALC2/2018	Party Name: PADMAVATI EXPORT	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00513/AM19/	RLA File :05/24/040/00344/AM19/	Lic.No/Date:0510407792 14.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3) and representative of MSME**with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform:**

	ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
61	73239390	TABLE, KITCHEN AND OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:201-2B HAVING NET CONTENT OF 175000.00 KG OF STAINLESS STEEL	175000.000 KG	72209090	NON-MAGNETIC STAINLESS STEEL COLD ROLLED CIRCLES WITH RELEVANT THICKNESS GRADE:201-2B	Import quantity is allowed with 7% wastage
	73239390	TABLE, KITCHEN AND OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH	75000.000 KG	72209090	MAGNETIC STAINLESS STEEL COLD ROLLED CIRCLES WITH	Import quantity is allowed with 7% wastage

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	RELEVANT THICKNESS GRADE:410-BA HAVING NET CONTENT OF 75000.00 KG OF STAINLESS STEEL			RELEVANT THICKNESS GRADE:410-BA	

RA concerned may take suitable consequential action accordingly

62	**Case No.:100/10/81-ALC2/2018**	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00581/AM19/	RLA File :04/24/040/00111/AM19/	Lic.No/Date:0410164678 14.09.2018	

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to **ratify** the norms for the above AA on repeat basis as approved for AA No. 0410163731 dated 23.11.2017 in meeting No. 5/81 dated 10.10.2018 as follows:

1. Wastage of 3.28% is allowed taking 59% as average lead content in the import item.
2. Concerned RA should allow maximum 7% wastage on the basis of actual lead content in the Import.
3. Import containing 56-62% lead may be allowed for the import quantity as applied subject to clearance from MOEF.

RA concerned may take suitable consequential action accordingly

63	**Case No.:101/10/81-ALC2/2018**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00582/AM19/	RLA File :04/24/040/00121/AM19/	Lic.No/Date:0410164679 14.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity	250000.000 KG	78020010	Scrap drained / dry whole intact Lead covered by ISRI code Word ` RAINS` (Lead Acid Battery Scrap) as per ISRI Codes :RAINS)	Import Quantity is allowed as applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

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64	**Case No.:111/10/81-ALC2/2018**	Party Name: ANKIT FASTENERS PVT LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00592/AM19/	RLA File :07/24/040/00151/AM19	Lic.No/Date:0710113851 17.09.2018	
	Decision: The Committee considered the case as per agenda and as per advice of Consultant (TEC-3) decided to seek a clarification from the applicants to why import item mention as "wire" whereas in the process chart import item is mentioned as "Rod". The case stands deferred.			

65	**Case No.:13/10/81-ALC2/2018**	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00494/AM19	RLA File :03/95/040/00554/AM19	Lic.No/Date:0310823772 17.09.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, the comments are awaited. Hence, the Committee decided to forward the case to Consultant (TEC-3) for examination of the case. The case stands deferred.			

66	**Case No.:104/10/81-ALC2/2018**	Party Name: FALCON ENTERPRISES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00585/AM19/	RLA File :04/24/040/00123/AM19	Lic.No/Date:0410164709 24.09.2018	
	Decision: The Committee considered the case as per agenda and as per recommendation of Consultant (TEC-3) decided to seek the applicant following information for examination of the case: 1. Sl. No. 11 of the Standard Deficiency Format. 2. Detailed process of manufacturing. The case stands deferred.			

67	**Case No.:69/10/81-ALC2/2018**	Party Name: MAN INDUSTRIES (INDIA) LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00550/AM19	RLA File :03/95/040/00561/AM19	Lic.No/Date:0310823931 24.09.2018	
	Decision: The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. However, the study report is awaited. Hence, the Committee decided to wait for the study report. The case stands deferred.			

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68	**Case No.:21/10/81-ALC2/2018**	Party Name: RR KABEL LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00502/AM19/	RLA File :03/95/040/00634/AM19	Lic.No/Date:0310823939 24.09.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant following information for examination of the case: 1. Size of Export Product 2. Sl. No. 12 of the Standard Deficiency Format. 3. Specific use of import item No. 3. The case stands deferred			

69	**Case No.:22/10/81-ALC2/2018**	Party Name: RR KABEL LIMITED	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00503/AM19/	RLA File :03/95/040/00599/AM19	Lic.No/Date:0310823945 24.09.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant following information for examination of the case: 1. Size of Export Product 2. Sl. No. 12 of the Standard Deficiency Format. 3. Specific use of import item No. 3. The case stands deferred			

70	**Case No.:23/10/81-ALC2/2018**	Party Name: RR KABEL LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00504/AM19/	RLA File :03/95/040/00632/AM19	Lic.No/Date:0310823943 24.09.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant following information for examination of the case: 1. Size of Export Product 2. Sl. No. 12 of the Standard Deficiency Format. 3. Explain how export item contains PVC while import is Rubber. The case stands deferred.			

71	**Case No.:24/10/81-ALC2/2018**	Party Name:RR KABEL LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00505/AM19	RLA File :03/95/040/00593/AM19	Lic.No/Date:0310823944 24.09.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of Consultant (TEC-3) decided to seek the applicant following information for examination of the case: 1. Size of Export Product. 2. Sl. No. 12 of the Standard Deficiency Format. 3. Specific use of import item No. 3. The case stands deferred			

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72	**Case No.:37/10/81-ALC2/2018**	Party Name: SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00518/AM19	RLA File :05/24/040/00353/AM19	Lic.No/Date:0510407882 25.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-1) :

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
76072090	ALU / ALU FOIL (PVC 60 MIC / OPA 25 MIC / ALU 45 MIC) +-10%	150000.000 KG	76071991	ALUMINIUM FOIL- 45 MIC +-10%	77462 Kg
			39204900	PVC RIGID FILM-60 MIC +-10%	48230 Kg
			39209299	BOPA FILM (BI ORIENTED POLYAMID FILM) - 25 MIC +-10%	16808 Kg
			39095000	POLYURETHANE RESIN	5% of net weight of export i.e. 7500 Kg

RA concerned may take suitable consequential action accordingly.

73	**Case No.:80/10/81-ALC2/2018**	Party Name: FORMING INDIA PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00561/AM19	RLA File :31/83/040/00093/AM19/	Lic.No/Date:3110067180 26.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3) :

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72166100	Shapes & Sections from Flat Rolled Product. (488640Kg)	155124.000 Meter	72123090	HOT DIP GALVANISED COILS S550GD+ZMA310 d=2.0mm	498500 kg with 2% wastage

"Made of Galvanised sheet" may be added in export item description.

RA concerned may take suitable consequential action accordingly.

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74	**Case No.:103/10/81-ALC2/2018**	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00584/AM19/	RLA File :04/24/040/00124/AM19	Lic.No/Date:0410164718 26.09.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application has been sent to MSME on 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

75	**Case No.:25/10/81-ALC2/2018**	Party Name: JINDAL SAW LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00506/AM19	RLA File :05/23/040/00278/AM19	Lic.No/Date:0510407943 28.09.2018	

Decision: The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. However, the study report is awaited. Hence, the Committee decided to wait for the study report.

The case stands deferred.

76	**Case No.:86/10/81-ALC2/2018**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00567/AM19/	RLA File :04/24/040/00129/AM19	Lic.No/Date:0410164733 28.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity To account for 549835 kgs of Lead in Export Product.	550000.000 K.G	78020010	Scrap drained / dry whole intact Lead covered by ISRI Code word "RAINS" (Lead Acid Battery Scrap) as per ISRI Codes "RAINS"	Import quantity is allowed as applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

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77	**Case No.:87/10/81-ALC2/2018**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00568/AM19/	RLA File :04/24/040/00137/AM19/	Lic.No/Date:0410164734 28.09.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity To account for 499850 kgs of Lead in Export Product	500000.000 KG	78019990	Remelted Lead Ingots/Blocks/Jumbos	Import quantity is allowed as applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

78	**Case No.:26/10/81-ALC2/2018**	Party Name: PRECISION WIRES INDIA LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00507/AM19/	RLA File :03/95/040/00626/AM19	Lic.No/Date:0310824075 28.09.2018	

Decision: The Committee considered the agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (TEC-3):

1. Explain how export product is enameled wire while import is for paper.
2. Use of import item No.2 and 3 are not explained in process chart.
3. Enamel is not shown in inputs.
4. Net content of Cu in export product.

The case stands deferred.

79	**Case No.:76/10/81-ALC2/2018**	Party Name: VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00557/AM19/	RLA File :31/83/040/00102/AM19	Lic.No/Date:3110067184 01.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as recommended by representative of MoS allowing 1.5% wastage as under:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72261100	CRGO SLIT	200.000 M.T	72251100	CRGO	

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	COILS			ELECTRICAL STEEL IN SHEETS / COILS	203.000MT

RA concerned may take suitable consequential action accordingly.

	Case No.:28/10/81-ALC2/2018	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00509/AM19/	RLA File :03/95/040/00654/AM19	Lic.No/Date:0310824146 03.10.2018	

80 **Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, the comments are awaited. Hence, the Committee decided to forward the case to Consultant (TEC-3) for examination of the case.

The case stands deferred.

	Case No.:27/10/81-ALC2/2018	Party Name: PREMIER INDUSTRIAL CORPORATION LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00508/AM19/	RLA File :03/95/040/00649/AM19	Lic.No/Date:0310824163 03.10.2018	

81 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72024100	High Carbon Ferro Chrome Powder	34000.000 K.G	72024100	High Carbon Ferro Chrome Lumps / Chips	34340.000 KG with 1% wastage

RA concerned may take suitable consequential action accordingly.

	Case No.:4/10/81-ALC2/2018	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00485/AM19/	RLA File :09/24/040/00295/AM19	Lic.No/Date:0910066707 03.10.2018	

82 **Decision:** The Committee considered the case as per agenda and noted that a copy of application has been sent to DHI via email dated 08.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

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83	**Case No.:134/10/81-ALC2/2018**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00615/AM19/	RLA File :34/24/040/00213/AM19	Lic.No/Date:3410044556 08.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments of Consultant (TEC-3) as under:

ITCHS Code	Export item	ITCHS Code	Import item	Recommended Quantity
76141000	ALUMINIUM CONDUCTOR STEEL SUPPPORTED (ACSS/TW) NET CONTENT : (1) ALUMINIUM PLATES/SHEETS/COILS/SLABS : 47.005 MTS (2) CLASS A COATING WIRE 7/3.79MM (ZN-5Al-MM-Alloy Coating) : 21.595 MTS, TOTAL WEIGHT : 68.600 MTS	76061190	ALUMINIUM INGOTS	47.48 MT
		73121090	CLASS A COATING WIRE 7/3.79MM (ZN-5Al-MM-Alloy Coating)	22.03 MT

In the import item No. 1, the words Plates/sheets/coils/slabs be replaced by 'Ingots'.

RA concerned may take suitable consequential action accordingly.

84	**Case No.:135/10/81-ALC2/2018**	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00616/AM19/	RLA File :34/24/040/00209/AM19	Lic.No/Date:3410044555 08.10.2018	

Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.01.2019 for examination of the case.Based on the written comments of Consultant (TEC-3), the Committee decided to seek from the Company the following information/clarification:

(i) Sl. No. 12 of the Standard Deficiency Format.
(ii) Import item No.1 is Aluminium but in process it is shown as Aluminium Alloy.
(iii) Import item No. 2 is Aluminium but in process it is shown as Aluminiumcladed steel.

The case stands deferred.

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	Case No.:46/10/81-ALC2/2018	Party Name:MAGPPIE INTERNATIONAL LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00527/AM19/	RLA File :05/24/040/00383/AM19	Lic.No/Date:0510408046 09.10.2018	

85 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3) and representative of MSME:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
73239390	TABLE, KITCHEN & OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL OTHER THAN RECTANGULAR / SQUARE SHAPE OR HAVING STRAIGHT EDGES, MADE FROM NON-MAGNETIC STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:201, HAVING NET CONTENT OF 66000.00 KG OF STAINLESS STEEL	66000.000 KG	72199090	NON-MAGNETIC STAINLESS STEEL COLD ROLLED COIL WITH RELEVANT THICKNESS GRADE:201	Allowed wastage 10%

RA concerned may take suitable consequential action accordingly.

	Case No.:131/10/81-ALC2/2018	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00612/AM19/	RLA File :34/24/040/00221/AM19	Lic.No/Date:3410044571 10.10.2018	

86 **Decision:** The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.01.2019 for examination of the case. Based on the written comments of Consultant (TEC-3), the Committee decided to seek from the Company the following information/clarification:

(i) Sl. No. 12 of the Standard Deficiency Format.
(ii) Export Product is ACSR but import item No. 2 is coating wire Tech. Details given do not match with Export Product.

The case stands deferred.

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87	**Case No.:132/10/81-ALC2/2018**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00613/AM19/	RLA File :34/24/040/00191/AM19/	Lic.No/Date:3410044570 10.10.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.01.2019 for examination of the case. Based on the written comments of Consultant (TEC-3), the Committee decided to seek from the Company the following information/clarification: (i) Sl. No. 2 and 12 of the Standard Deficiency Format. The case stands deferred.			

88	**Case No.:133/10/81-ALC2/2018**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00614/AM19/	RLA File :34/24/040/00073/AM19/	Lic.No/Date:3410044569 10.10.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.01.2019 for examination of the case. Based on the written comments of Consultant (TEC-3), the Committee decided to seek from the Company the following information/clarification: (i) Sl. No. 2 and 12 of the Standard Deficiency Format. (ii) Technical details given do not match with Export Product. (iii) Import items No. 1 & 3 are same. The case stands deferred.			

89	**Case No.:79/10/81-ALC2/2018**	Party Name: SWASTIK METAL ROLLING MILLS	Meet No/Date:10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00560/AM19/	RLA File :31/83/040/00108/AM19	Lic.No/Date:3110067192 10.10.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MSME on 07.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

90	**Case No.:64/10/81-ALC2/2018**	Party Name: KANADE ANAND UDYOG PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00545/AM19	RLA File :03/94/040/00628/AM19	Lic.No/Date:0310824399 11.10.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (TEC-3): 1. Sl. No. 2, 3, 5, 11 & 15 of the Standard Deficiency Format. 2. Material of import item No. 2 & 5. The case stands deferred.			

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91	**Case No.:65/10/81-ALC2/2018**	Party Name: KANADE ANAND UDYOG PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00546/AM19/	RLA File :03/94/040/00621/AM19	Lic.No/Date:0310824397 11.10.2018	

Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.01.2019 for examination of the case. Based on the written comments of Consultant (TEC-3), the Committee decided to seek from the Company the following information/clarification:

(i) Sl. No. 1, 3, 5 and 11 of the Standard Deficiency Format.

The case stands deferred.

92	**Case No.:78/10/81-ALC2/2018**	Party Name: SUKRUT ELECTRIC COMPANY PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00559/AM19/	RLA File :31/83/040/00066/AM19	Lic.No/Date:3110067198 11.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3):

Sl. No.	ITCHS Code	Import item	Recommended Quantity
1.	39269099	Molded Terminal (Article of plastics-(Part of transformer)) Molded Terminal	Import quantity allowed on net to net basis as per General Note-4 with accountability clause.
2.	40169320	Fluorosilicon O-ring (Rubber O-Ring) (Part of transformer) Blue Fluorosilicon O-Ring	Import quantity allowed on net to net basis as per General Note-4 with accountability clause.
3.	39269099	Spacer (Part of transformer) Spacer	Import quantity allowed on net to net basis as per General Note-4 with accountability clause.
4.	39269099	Anti-Rotating Device (Part of transformer) Anti-Rotating Device	Import quantity allowed on net to net basis as per General Note-4 with accountability clause.
5.	73181600	Prevailing Torque Hex Nut (Part of transformer) Prevailing Torque Hex Nut All metal M6	Import quantity allowed on net to net basis as per General Note-4 with accountability clause.

The case stands deferred.

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93	**Case No.:117/10/81-ALC2/2018**	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00598/AM19/	RLA File :04/24/040/00154/AM19	Lic.No/Date:0410164778 12.10.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MSME on 11.01.2019 for examination of the case.However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

94	**Case No.:47/10/81-ALC2/2018**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00528/AM19/	RLA File :03/95/040/00714/AM19	Lic.No/Date:0310824442 15.10.2018	

Decision: The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-3) for examination of the case.

The case stands deferred.

95	**Case No.:39/10/81-ALC2/2018**	Party Name: SHIVA UTENSILS INDUSTRIES PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00520/AM19/	RLA File :05/24/040/00400/AM19	Lic.No/Date:0510408100 15.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3) and representative of MSME **with the condition that the grade/technical specifications of the stainless steel imported and that exported should conform.**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
73239390	TABLE, KITCHEN & OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH OR WITHOUT HANDLE/LID/ANTISKID GASKET IRRESPCTIVE OF WHAT MATERIAL THE HANDLE/LID/ANTISKID GASKET HAS BEEN MADE OF. MADE FROM STAINLESS STEEL COLD ROLLED CIRCLES OF RELEVANT THICKNESS. GRADE: N 201	150000.000 KG	72193590	COLD ROLLED STAINLESS STEEL CIRCLES GRADE : N 201	Allowed wastage 7%

RA concerned may take suitable consequential action accordingly.

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	Case No.:94/10/81-ALC2/2018	Party Name: SKP MERCHANTS LLP	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00575/AM19/	RLA File :02/24/040/00101/AM19	Lic.No/Date:0210208754 15.10.2018	

96 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3) :

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72020000	FERRO SILICON WITH SIZE 10 - 100 mm (Specification : Si 70% max, Al 2% max, C 0.20% max, S0.04% max, P 0.04% max)	600.000 M.T	72022100	FERRO SILICON With Size 101-150 mm (Specification : Si 70% max, Al 2% max, C 0.20% max, S 0.04% max, P 0.04% max)	Wastage allowed 2%
72020000	FERRO SILICON WITH SIZE 10 - 100 mm (Specification : Si 75% max, Al 1.5% max, C 0.15% max, S 0.04% max, P 0.04% max)	600.000 M.T	72022100	FERRO SILICON With Size 101 -150 mm (Specification : Si 75% max, Al 1.5% max, C 0.15% max, S 0.04% max, P 0.04% max)	Wastage allowed 2%

RA concerned may take suitable consequential action accordingly.

	Case No.:128/10/81-ALC2/2018	Party Name: WELSPUN CORP LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00609/AM19/	RLA File :34/24/040/00222/AM19	Lic.No/Date:3410044590 15.10.2018	

97 **Decision:** The Committee considered the case as per agenda and noted that a team comprising Consultant (TEC-1), Consultant (TEC-3) and Asstt. DGFT (DES-2) was deputed to conduct study of the manufacturing processes of the applicant Company. However, the study report is awaited. Hence, the Committee decided to wait for the study report.

The case stands deferred.

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98	**Case No.:130/10/81-ALC2/2018**	Party Name: ELEC STEEL PROCESSING INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00611/AM19/	RLA File :34/24/040/00235/AM19	Lic.No/Date:3410044600 16.10.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, the Committee decided to forward the case to DHI for examination.

The case stands deferred.

99	**Case No.:83/10/81-ALC2/2018**	Party Name: PESHWA ENGINEERING & WIRE COMPANY	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00564/AM19/	RLA File :52/24/040/00056/AM19	Lic.No/Date:5210042805 16.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME taking cue from ratified AA No. 5210042499 dated 23.01.2018 in Meeting No. 6/81-ALC2/2018 dated 01.11.2018:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
73141910	G I Wire Mesh 1"x0.66mm (+/- 0.03mm) (Export Kgs. 549020)	2196080.000 Sq. meter	72172030	Redrawn Galvanized Iron Wire, Wire Dia 0.66mm (+/- 0.03 mm)	Import quantity may be allowed as 1.01Kg/Kg content in the export product
			48229010	Paper Tube ID: 203mm (-0, +2mm) Length : 1230 mm (-0, +3mm)	Import quantity may be allowed as per Packing Policy

RA concerned to classify and may take suitable consequential action accordingly.

100	**Case No.:116/10/81-ALC2/2018**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00597/AM19/	RLA File :04/24/040/00125/AM19	Lic.No/Date:0410164797 17.10.2018	

Decision: The Committee considered the case as per agenda and observed that the case was referred to DIPP on 11.01.2019. However, the Committee noted that the case pertains to MSME. Hence, it was decided to refer the case to MSME.

The case stands deferred.

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101	**Case No.:48/10/81-ALC2/2018**	Party Name: PANACHE ALUMINIUM EXTRUSIONS PVT LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00529/AM19/	RLA File :03/95/040/00727/AM19	Lic.No/Date:0310824489 17.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3):

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
76012020	ALUMINIUM ALLOY BILLETS	200000.000 KG	76011010	ALUMINIUM INGOTS	Allowed 1% wastage on net content of aluminum in exports product

RA concerned may take suitable consequential action accordingly.

102	**Case No.:35/10/81-ALC2/2018**	Party Name: PILOT INDUSTRIES LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00516/AM19/	RLA File :05/24/040/00365/AM19	Lic.No/Date:0510408140 18.10.2018	

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of representative of MSME for examination of the case:

1. Percentage of lead content in import item.

The case stands deferred

103	**Case No.:38/10/81-ALC2/2018**	Party Name: SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00519/AM19/	RLA File :05/24/040/00395/AM19	Lic.No/Date:0510408157 18.10.2018	

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by Consultant (TEC-3) for examination of the case:

1. Sl. No.11 of the Standard Deficiency Format.
2. Detailed manufacturing process.

The case stands deferred

104	**Case No.:88/10/81-ALC2/2018**	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00569/AM19/	RLA File :04/24/040/00155/AM19/	Lic.No/Date:0410164804 22.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME on repeat basis as approved for AA No. 0410164295 dated 04.05.2018 in Meeting No: 6/81-

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ALC2/2018 dated 01.11.2018 **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content):**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity To account for 199940 kgs of Lead within the Export Product.	200000.000 KG	78019990	Remelted Lead Ingots/ Blocks/Jumbos	Import quantity is allowed as applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

105

Case No.: 89/10/81-ALC2/2018	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
HQ File :01/81/050/00570/AM19	RLA File :04/24/040/00156/AM19	Lic.No/Date:0410164805 22.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per recommendation of representative of MSME on repeat basis as approved for AA No. 0410164295 dated 04.05.2018 in Meeting No: 6/81-ALC2/2018 dated 01.11.2018 **with the condition that the percentage of lead in import item should not be more than 98.27% (Allowing maximum wastage of 1% after adjusting purity content)**:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
78011000	Lead Ingots 99.97% Min. Purity To account for 299910 kgs of Lead within the Export Product.	300000.000 KG	78019990	Remelted Lead Ingots/Blocks/Jumbos	Import quantity is allowed as applied (RA must ensure wastage is not more than 1% based on actual lead content)

RA concerned may take suitable consequential action accordingly.

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106	**Case No.:129/10/81-ALC2/2018**	Party Name: HANNING MOTORS INDIA P LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00610/AM19/	RLA File :34/24/040/00216/AM19	Lic.No/Date:3410044619 23.10.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by MSME taking cue from ratified AA No. 3410043532 dated 10.10.17:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
85441190	WOUND BOBBIN WITH COIL COVER Al PART NO 61106242	600000.000 Number	85361090	(1) TAB TERMINAL Part Number : 6540189	Import quantity is allowed on net to net basis as per General Note-4 with accountability clause.
			85361090	(2) TAB TERMINAL Part Number : 6540190	
			85361090	(3) TAB TERMINAL Part Number : 6540191	
			85365090	(4) Thermo Protector Switch 135 Part Number : 41736	
			39269099	(5) Thermo Protector Cover Part Number : 4800381	
			39269099	(6) SHRINK TUBE ROLL Part Number : 52147	Import quantity is allowed on net to net basis
			85441990	(7) Enamelled Aluminium wire Part Number : 21251	Import quantity is allowed with 1% wastage on net content in export product.
			39021000	(8) LATAMID 6.6 H2G25-V0CT1 Part Number : 25029 (POLYPROPYLENE)	Import quantity is allowed with 5% wastage on net content in export product.
			39021000	(9) LATENE 7 H2 W V0 NAT Part Number : 25078 (POLYPROPYLENE)	

RA concerned may take suitable consequential action accordingly.

107	**Case No.:66/10/81-ALC2/2018**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00547/AM19/	RLA File :03/94/040/00649/AM19	Lic.No/Date:0310824643 24.10.2018	

Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 09.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.

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108	**Case No.:63/10/81-ALC2/2018**	Party Name: SAHNEY KIRKWOOD PVT. LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00544/AM19/	RLA File :03/95/040/00764/AM19	Lic.No/Date:0310824725 26.10.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. The Committee decided to forward the case to Consultant (TEC-1). The case stands deferred.			

109	**Case No.:114/10/81-ALC2/2018**	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00595/AM19/	RLA File :04/24/040/00167/AM19	Lic.No/Date:0410164830 30.10.2018	
	Decision: The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-3) for examination of the case. The case stands deferred.			

110	**Case No.:29/10/81-ALC2/2018**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00510/AM19/	RLA File :03/95/040/00484/AM19	Lic.No/Date:0310824806 30.10.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MSME on 07.01.2019 for examination of the case. The Committee decided to forward the case to DIPP as per advice of representative of MSME. The case stands deferred.			

111	**Case No.:113/10/81-ALC2/2018**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00594/AM19/	RLA File :04/24/040/00161/AM19	Lic.No/Date:0410164837 31.10.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

112	**Case No.:115/10/81-ALC2/2018**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00596/AM19/	RLA File :04/24/040/00160/AM19	Lic.No/Date:0410164836 31.10.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

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113	**Case No.:57/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00538/AM19/	RLA File :03/95/040/00763/AM19	Lic.No/Date:0310824856 01.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

114	**Case No.:58/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00539/AM19/	RLA File :03/95/040/00760/AM19	Lic.No/Date:0310824853 01.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

115	**Case No.:74/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00555/AM19/	RLA File :03/95/040/00761/AM19	Lic.No/Date:0310824850 01.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

116	**Case No.:61/10/81-ALC2/2018**	Party Name: PHOENIX INDUSTRIES PVT. LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00542/AM19/	RLA File :03/95/040/00218/AM19	Lic.No/Date:0310824878 01.11.2018	
	Decision: The Committee considered the case as per agenda and on the recommendation of representative of MSME, decided to ratify the norms for the above			

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AA as under:

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
79012010	ZINC ALLOYS INGOTS(95:05) ZINC(95.00%) : ALUMINIUM(5.00%)(+/-0.5% TOLERANCE)	500.000 M.T	79011100	ZINC INGOTS SPECIAL HIGH GRADE ZINC	Import quantity is allowed @ 1.01kg/kg in export item
			76011010	ALUMINIUM INGOTS EC/COMMERCIAL GRADE	Import quantity is allowed on net to net basis i.e. without any wastage

RA concerned may take suitable consequential action accordingly.

117	**Case No.:56/10/81-ALC2/2018**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00537/AM19/	RLA File :03/95/040/00683/AM19	Lic.No/Date:0310824865 01.11.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.

The case stands deferred.

118	**Case No.:121/10/81-ALC2/2018**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00602/AM19/	RLA File :04/24/040/00173/AM19	Lic.No/Date:0410164854 05.11.2018	

Decision: The Committee considered the case as per agenda and as per written comments of MSME decided to ask from the applicant how quantity of lead content in export is more than that of lead quantity in import.

The case stands deferred.

119	**Case No.:62/10/81-ALC2/2018**	Party Name: TUBACEX PRAKASH INDIA PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00543/AM19/	RLA File :03/95/040/00788/AM19	Lic.No/Date:0310824907 05.11.2018	

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by Consultant (TEC-3) for examination of the case:

1. Process of converting Hot to Cold finishing.
2. Sl. No.11 of the Standard Deficiency Format.

The case stands deferred.

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120	**Case No.:51/10/81-ALC2/2018**	Party Name: REXNORD ELECTRONICS AND CONTROLS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00532/AM19/	RLA File :03/95/040/00665/AM19	Lic.No/Date:0310824928 06.11.2018	
	Decision: The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-3) for examination of the case. The case stands deferred.			

121	**Case No.:41/10/81-ALC2/2018**	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00522/AM19/	RLA File :05/24/040/00444/AM19	Lic.No/Date:0510408424 15.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

122	**Case No.:43/10/81-ALC2/2018**	Party Name: SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00524/AM19	RLA File :05/24/040/00449/AM19	Lic.No/Date:0510408423 15.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

123	**Case No.:75/10/81-ALC2/2018**	Party Name: TECHNO TRAK ENGINEERS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00556/AM19/	RLA File :31/83/040/00127/AM19	Lic.No/Date:3110067235 15.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 09.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

124	**Case No.:118/10/81-ALC2/2018**	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00599/AM19	RLA File :04/24/040/00177/AM19	Lic.No/Date:0410164887 16.11.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of MSME decided to ask from the applicant how quantity of lead content in export is more than that of lead quantity in import. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

125	**Case No.:91/10/81-ALC2/2018**	Party Name: REFORM TOOLS PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00572/AM19/	RLA File :02/24/040/00119/AM19	Lic.No/Date:0210208801 16.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to MoS on 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

126	**Case No.:93/10/81-ALC2/2018**	Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00574/AM19/	RLA File :04/24/040/00172/AM19	Lic.No/Date:0410164886 16.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by Consultant (TEC-1) for examination of the case: 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Sl. No. 5 and 11 of the Standard Deficiency Format. The case stands deferred.			

127	**Case No.:97/10/81-ALC2/2018**	Party Name: TUBE INVESTMENTS OF INDIA LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00578/AM19/	RLA File :04/24/040/00180/AM19	Lic.No/Date:0410164885 16.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case.However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

128	**Case No.:96/10/81-ALC2/2018**	Party Name: TUBE INVESTMENTS OF INDIA LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00577/AM19/	RLA File :04/24/040/00183/AM19	Lic.No/Date:0410164896 19.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 11.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

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Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

129	**Case No.:122/10/81-ALC2/2018**	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00603/AM19/	RLA File :11/24/040/00022/AM19	Lic.No/Date:1110028410 20.11.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DHI on 11.01.2019 for examination of the case. The Committee decided to forward the case to DIPP as per advice of Consultant (TEC-3).
The case stands deferred.

130	**Case No.:120/10/81-ALC2/2018**	Party Name: DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00601/AM19/	RLA File :02/24/040/00121/AM19	Lic.No/Date:0210208809 20.11.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per SION C-1153 as per written comments given by representative of MSME:
RA concerned may take suitable consequential action accordingly.

131	**Case No.:55/10/81-ALC2/2018**	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00536/AM19/	RLA File :03/95/040/00612/AM19	Lic.No/Date:0310825236 27.11.2018	

Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments.
The case stands deferred.

132	**Case No.:54/10/81-ALC2/2018**	Party Name: PHOENIX FOILS PVT. LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00535/AM19/	RLA File :03/95/040/00871/AM19	Lic.No/Date:0310825264 28.11.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MoS **with the condition that the thickness and width of export product would be less than that of import product with same grade. The words "Hot Rolled" may be deleted from description of import item:**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72202090	COLD ROLLED STAINLESS STEEL STRIPS THICKNESS 0.01MM TO 3.00MM (GRADE 304/304L)	44651.160 K.G	72193190	COLD ROLLED STAINLESS STEEL WIDE COILS, STRIPS THICKNESS 0.20MM TO 5.00MM (GRADE 304/304L) (PRIME)	Import quantity is allowed with 3% wastage on net content

RA concerned may take suitable consequential action accordingly.

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Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

133	**Case No.:53/10/81-ALC2/2018**	Party Name: VISHAL STEELS	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00534/AM19/	RLA File :03/95/040/00864/AM19	Lic.No/Date:0310825271 28.11.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 08.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

134	**Case No.:107/10/81-ALC2/2018**	Party Name: MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00588/AM19/	RLA File :02/24/040/00118/AM19/	Lic.No/Date:0210208822 29.11.2018	
	Decision: The Committee considered the case as per agenda and as per written comments of MoS vide U.O. No.: 2(9)/2017-TW dated 08.02.2019 decided to seek from the applicant to furnish following information for examination of the case: 1. Thickness wise quantity of export of Pre-painted Galvanized Non Alloy Steel Sheets/Coils for calculation of quantity of Cold Rolled Galvanized Steel Sheets/ Coils of thickness 0.5 mm to 1.25mm. The case stands deferred.			

135	**Case No.:50/10/81-ALC2/2018**	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00531/AM19/	RLA File :03/95/040/00746/AM19	Lic.No/Date:0310825307 30.11.2018	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 07.01.2019 for examination of the case. However, comments are awaited. Therefore, the Committee decided to wait for comments. The case stands deferred.			

136	**Case No.:59/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00540/AM19/	RLA File :03/95/040/00830/AM19/	Lic.No/Date:0310825358 03.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

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Dy. Director General of Foreign Trade
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Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

137	**Case No.:60/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00541/AM19/	RLA File :03/95/040/00829/AM19	Lic.No/Date:0310825355 03.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

138	**Case No.:71/10/81-ALC2/2018**	Party Name: SAHNEY KIRKWOOD PVT. LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00552/AM19/	RLA File :03/95/040/00913/AM19/	Lic.No/Date:0310825416 05.12.2018	
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to DIPP via email dated 07.01.2019 for examination of the case. The Committee decided to forward the case to Consultant (TEC-1). The case stands deferred.			

139	**Case No.:72/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00553/AM19/	RLA File :03/95/040/00919/AM19/	Lic.No/Date:0310825553 10.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

140	**Case No.:73/10/81-ALC2/2018**	Party Name: PARAM INDUSTRIES	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Deferred**
	HQ File :01/81/050/00554/AM19/	RLA File :03/95/040/00918/AM19/	Lic.No/Date:0310825557 10.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME for examination of the case: 1. Complete details of the export product with wastage calculation along with the drawing and sheet layout. 2. Details of manufacturing process. 3. Details of relevant thickness with grade of the export product. The case stands deferred.			

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Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

141	**Case No.:52/10/81-ALC2/2018**	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date: 10/81-ALC2/2018 16.01.2019	**Approved**
	HQ File :01/81/050/00533/AM19/	RLA File :03/95/040/00891/AM19	Lic.No/Date:0310825586 11.12.2018	

Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by representative of MSME **with the condition that the composition of import item to match with that exported.**

ITCHS Code	Export item	Quantity	ITCHS Code	Import item	Recommended Quantity
72029300	Ferro Niobium Powder	3000.000 K.G	72029300	Ferro Niobium Chips / Lumps	3030.000 KG with 1% wastage on net content

RA concerned may take suitable consequential action accordingly.

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SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

SDF

Export Items:	
1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
2	Detail technical note on manufacturing process including the relevant flow sheet.
3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4	Weight of each Export Product.
5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
Import Items:	
6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
Components:	
7	Technical characteristics / part numbers, if any.
8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
11 (a)	Sheet layout diagram of the material indicating the wastage during blanking
12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
13	Weight of Steel, which requires imported welding material, giving break-up of: i) Steel Plates/Sheets upto 30mm thickness ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness iii) Steel Plates/Sheets more than 70 mm thickness. iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
14	Particulars of the licenses obtained in the past and ratified by ALC (with or

SDF

		without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product
	16	You are advised to apply for SION.
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	--
√	19	**Any other information:** The company is requested to submit information sought vide DHI deficiency letter dated 9.7.2013 relating to calculation linking EP rating with core/coil dimension & end use of items 19, 21, 22 & 26.
	20	The information called for must be submitted **in duplicate within 15 days** from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, E-mail: nc2.dgft@nic.in, Office Tel.: 23061562, Extn.267.

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(27)/2016-IPHW
No.....

दिनांक31.10.2018
Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059417 dated 29.02.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/73/AM-17/DES-2/8 dated 14.06.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 4,28,40,000.00 (US$ 6,26,315.79) and CIF value of import is Rs 3,66,65,589.26 (US$ 5,36,046.63).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)
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Phone No. 24301764
Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(27)/2016-IPHW

Dated 31.10.2018

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ELECTRONICS INDIA
Billion Needs Million Chips

1
16.01.2019

Annexure 'A'

Sr. No.	Import item	UOM as in DGFT license	Qty applied in DGFT	Qty recommended
1	ALLOY 190, SHM SIZE: 0.178MM THICK X 17.8MM WIDTH-BERYLLIUM COPPER STRIP	Kgs	7,011.52	4,524.16
2	GOLD PLATING SALT (GPC) 200019241	Grams	8,640.00	7,344.00
3	135759/NICKEL ANODE SQUARE	Kgs	27.68	27.68
4	123403 / 2026 NF TIN	Ltrs	39.97	39.97
5	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	Ltrs	29.24	29.24
6	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	Ltrs	46.50	46.50
7	123393/2019 NF ACID	Ltrs	62.73	62.73
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION	Ltrs	4.06	4.06
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	Ltrs	10.14	10.14
10	GALDEN SV 70	Grams	4.24	4.24
11	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	2.41	2.41
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	Ltrs	8.92	8.92

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14/8/18

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16.1.2019
DES-III

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(1)/2017-IPHW
No.....

दिनांक 19.12.2018
Date.....

Subject: -Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059569 dated 28.07.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/338/AM-17/DES-2/29 dated 22.12.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 4,38,20,857.58 (US$6,43,950.88) and CIF value of import is Rs. 2,42,27,291.83 (US$ 3,56,021.92).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per **Annexure 'A'.**

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DIT U.O No. 17(1)/2017-IPHW

Dated 18.12.2018

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Billion Needs Million Chips

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16.01.2019

LIC No.- 1010059569

(T)

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	A	B	C	D	E	F	G	H	I	J	K	L	M	N
1		Import item	UOM	Net weight per contact	Number of contacts	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight	Qty to exported	UOM	Total calculated qty	Qty applied in DGFT	Qty recommended
2								=G4/3	=F4+F4*H4	#N/A	#N/A	=J4*I4/1000	#N/A	=MIN(L4:M4)
3	1	**CONNECTOR P/N HM2R01PA510JN9LF**												
4	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.3538	22	0.77836	361.20%	120.40%	1.71550544	98700	Kgs	169.3203869	449.656	169.3203869
5	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.038637	22	0.850014	349.30%	116.43%	1.839713634	98700	Kgs	181.5797357	470.331	181.5797357
6	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.058598	22	1.289156	257.40%	85.80%	2.395251848	98700	Kgs	236.4113574	557.527	236.4113574
7	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.06929	22	1.52438	257.60%	85.87%	2.833314293	98700	Kgs	279.6481208	658.925	279.6481208
8	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.075323	22	1.657106	255.60%	85.20%	3.068960312	98700	Kgs	302.9063828	723.207	302.9063828
9	6	C5210 0.30*36.9MM PB STRIP	GRAM	0.1203	25	3.0075	60.10%	20.03%	3.6100025	98700	Kgs	356.3072468	617.537	356.3072468
10	7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			0.2514	198.7%	5.00%	0.26397	98700	Kgs	26.053839	804.356	26.053839
11	8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			7.3075	11.8%	5.00%	7.672875	98700	Kgs	757.3127625	124.117	124.117
12	9	Gold Plating Salt (GPC) 200019241	GRAM	0.0000076	22	0.000836	20.00%	2.00%	0.00085272	98700	Grams	84.163464	345.096	84.163464
13	10	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.0000287	22	0.003157	30.00%	2.00%	0.00322014	98700	Grams	317.827818	449.054	317.827818
14	11	135759 / NICKEL ANODE SQUARE	GRAM			0.105	2.00%	2.00%	0.1071	98700	Kgs	10.57077	10.322	10.322
15	12	123403 / 2026 N F TIN	MLTR			0.151	2.00%	2.00%	0.15402	98700	Ltrs	15.201774	14.902	14.902
16	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.11	2.00%	2.00%	0.1122	98700	Ltrs	11.07414	10.904	10.904
17	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.176	2.00%	2.00%	0.17952	98700	Ltrs	17.718624	17.337	17.337
18	15	12393 / 2019 N F ACID	MLTR			0.237	2.00%	2.00%	0.24174	98700	Ltrs	23.859738	23.39	23.39
19	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.015	2.00%	2.00%	0.0153	98700	Ltrs	1.51011	1.515	1.51011
20	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.038	2.00%	2.00%	0.03876	98700	Ltrs	3.825612	3.78	3.78
21	18	GALDEN SV 70	GRAM			0.016	2.00%	2.00%	0.01632	98700	Kgs	1.610784	1.581	1.581
22	19	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.009	2.00%	2.00%	0.00918	98700	Ltrs	0.906066	0.898	0.898
23	20	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.034	2.00%	2.00%	0.03468	98700	ltrs	3.422916	3.33	3.326
24	2	**CONNECTOR P/N HM2R02PA5100N9CLF**										0		
25	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.04	25	0.88	361.20%	120.40%	1.949438	81648	Kgs	159.1677138	413.80	159.1677138
26	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.04	25	0.9659	349.30%	116.43%	2.090529567	81648	Kgs	170.6875581	432.82	170.6875581
27	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.06	25	1.47	257.20%	85.73%	2.722386333	81648	Kgs	222.2773993	513.06	222.2773993
28	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.07	25	1.73	257.90%	85.97%	3.219454933	81648	Kgs	262.8620564	606.37	262.8620564
29	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.08	25	1.88	255.70%	85.23%	3.487387967	81648	Kgs	284.7382527	665.53	284.7382527
30	6	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			0.57574	96.50%	5.00%	0.604527	81648	Kgs	49.3584205	839.49	49.3584205
31	7	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			7.623	11.90%	5.00%	8.00415	81648	Kgs	653.5228392	109.76	109.758
32	8	Gold Plating Salt (GPC) 200019241	GRAM	0.00	50	0.0010	20.00%	2.00%	0.00102	81648	Grams	83.28096	118.29	83.28096
33	9	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.04	50	0.0001	30.00%	2.00%	0.00006	81648	Grams	4.62292609	413.24	4.62292609
34	10	135759 / NICKEL ANODE SQUARE	GRAM			0.10	2.00%	2.00%	0.09792	81648	Kgs	7.99497216	7.85	7.848
35	11	123403 / 2026 N F TIN	MLTR			0.14	2.00%	2.00%	0.14178	81648	Ltrs	11.57605344	11.33	11.331
36	12	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.10	2.00%	2.00%	0.10404	81648	Ltrs	8.49465792	8.29	8.29
37	13	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.16	2.00%	2.00%	0.16422	81648	Ltrs	13.40823456	13.18	13.182
38	14	12393 / 2019 N F ACID	MLTR			0.22	2.00%	2.00%	0.22236	81648	Ltrs	18.15524928	17.78	17.784
39	15	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.01	2.00%	2.00%	0.01428	81648	Ltrs	1.16593344	1.15	1.152
40	16	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.04	2.00%	2.00%	0.0357	81648	Ltrs	2.9148336	2.88	2.875
41	17	GALDEN SV 70	GRAM			0.02	2.00%	2.00%	0.0153	81648	Kgs	1.2492144	1.20	1.202
42	18	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.01	2.00%	2.00%	0.00816	81648	Ltrs	0.66624768	0.68	0.66624768
43	19	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.03	2.00%	2.00%	0.03162	81648	Ltrs	2.58170976	2.53	2.529
44	3	**CONNECTOR P/N HM2R30PA510FN9LF**										0		
45	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.03538	11	0.38918	361.20%	120.40%	0.85775272	229824	Kgs	197.1321611	512.49	197.1321611
46	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.038637	11	0.425007	349.30%	116.43%	0.919856817	229824	Kgs	211.4051731	536.06	211.4051731
47	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.058598	11	0.644578	257.40%	85.80%	1.197625924	229824	Kgs	275.2431804	635.44	275.2431804
48	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.06929	11	0.76219	257.60%	85.87%	1.416657147	229824	Kgs	325.5818121	751.01	325.5818121
49	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.075323	11	0.828553	255.60%	85.20%	1.534480156	229824	Kgs	352.6603674	824.27	352.6603674
50	6	C5210 0.30*36.9MM PB STRIP	GRAM	0.1203	11	1.3233	60.10%	20.03%	1.5884011	229824	Kgs	365.0526944	639.39	365.0526944
51	7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			0.2514	198.70%	66.23%	0.4179106	229824	Kgs	96.04588573	874.75	96.04588573
52	8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			4.003	16.00%	5.33%	4.216493333	229824	Kgs	969.0513638	141.46	141.462
53	9	Gold Plating Salt (GPC) 200019241	GRAM	0.0005016	66	0.0005016	20.00%	2.00%	0.000511632	229824	Grams	117.5853128	160.09	117.5853128
54	10	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.0017369	66	0.0017369	30.00%	2.00%	0.001771638	229824	Grams	407.1649317	580.49	407.1649317
55	11	135759 / NICKEL ANODE SQUARE	GRAM			0.052	2.00%	2.00%	0.05304	229824	Kgs	12.18986496	11.84	11.841
56	12	123403 / 2026 N F TIN	MLTR			0.074	2.00%	2.00%	0.07548	229824	Ltrs	17.34711552	17.10	17.095
57	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.054	2.00%	2.00%	0.05508	229824	Ltrs	12.65870592	12.55	12.5508
58	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.087	2.00%	2.00%	0.08874	229824	Ltrs	20.39458176	19.89	19.888
59	15	12393 / 2019 N F ACID	MLTR			0.117	2.00%	2.00%	0.11934	229824	Ltrs	27.42719616	26.83	26.831
60	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.008	2.00%	2.00%	0.00816	229824	Ltrs	1.87536384	1.74	1.738
61	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.019	2.00%	2.00%	0.01938	229824	Ltrs	4.45398912	4.34	4.336
62	18	GALDEN SV 70	GRAM			0.008	2.00%	2.00%	0.00816	229824	Kgs	1.87536384	1.81	1.814
63	19	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.004	2.00%	2.00%	0.00408	229824	Ltrs	0.93768192	1.03	0.93768192
64	20	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.017	2.00%	2.00%	0.01734	229824	ltrs	3.98514816	3.82	3.816
65	4	**CONNECTOR P/N HM2R66PA5108N9LF**										0		
66	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.04	22.00	0.77836	361.20%	120.40%	1.71550544	103118	Kgs	176.89949	459.89	176.89949
67	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.04	22.00	0.850014	349.30%	116.43%	1.839713634	103118	Kgs	189.7075905	481.04	189.7075905
68	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.06	22.00	1.289156	257.40%	85.80%	2.395251848	103118	Kgs	246.9935801	570.22	246.9935801
69	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.07	22	1.52	257.60%	85.87%	2.833314293	103118	Kgs	292.1657033	673.93	292.1657033
70	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.08	22.00	1.657106	255.60%	85.20%	3.068960312	103118	Kgs	316.4650495	739.67	316.4650495
71	6	C5210 0.30*36.9MM PB STRIP	GRAM	0.12	22.00	2.6466	60.10%	20.03%	3.1768022	103118	Kgs	327.5854893	553.99	327.5854893

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	A	B	C	D	E	F	G	H	I	J	K	L	M	N
72	7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			0.2514	198.70%	5.00%	0.26397	103118	Kgs	27.22005846	750.63	27.22005846
73	8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			7.3075	11.80%	5.00%	7.672875	103118	Kgs	791.2115243	101.42	101.419
74	9	Gold Plating Salt (GPC) 200019241	GRAM	0.00	132.00	0.0009218	20.00%	2.00%	0.000940236	103118	Grams	96.95525585	143.15	96.95525585
75	10	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.00	132.00	0.0034738	30.00%	2.00%	0.003543276	103118	Grams	365.3755346	506.01	365.3755346
76	11	135759 / NICKEL ANODE SQUARE	GRAM			0.102	2.00%	2.00%	0.10404	103118	Kgs	10.72839672	10.55	10.547
77	12	123403 / 2026 N F TIN	MLTR			0.148	2.00%	2.00%	0.15096	103118	Ltrs	15.56669328	15.23	15.226
78	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.108	2.00%	2.00%	0.11016	103118	Ltrs	11.35947888	11.14	11.14
79	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.172	2.00%	2.00%	0.17544	103118	Ltrs	18.09102192	17.71	17.714
80	15	12393 / 2019 N F ACID	MLTR			0.232	2.00%	2.00%	0.23664	103118	Ltrs	24.40184352	23.90	23.898
81	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.015	2.00%	2.00%	0.0153	103118	Ltrs	1.5777054	1.55	1.548
82	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.037	2.00%	2.00%	0.03774	103118	Ltrs	3.89167332	3.86	3.862
83	18	GALDEN SV 70	GRAM			0.016	2.00%	2.00%	0.01632	103118	Kgs	1.68288576	1.62	1.616
84	19	200039359 OLD N: 3542731050 FB 7000	MLTR			0.009	2.00%	2.00%	0.00918	103118	Ltrs	0.94662324	0.918	0.918
85	20	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.033	2.00%	2.00%	0.03366	103118	ltrs	3.47095188	3.399	3.399
86	**5**	**CONNECTOR P/N HM2R70PA5108N9LF**												
87	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.04	22	0.77836	361.20%	120.40%	1.71550544	91778	Kgs	157.4456583	409.319	157.4456583
88	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.04	22	0.850014	349.30%	116.43%	1.839713634	91778	Kgs	168.8452379	428.139	168.8452379
89	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.058598	22	1.289156	257.40%	85.80%	2.395251848	91778	Kgs	219.8314241	507.512	219.8314241
90	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.07	22	1.52438	257.60%	85.87%	2.833314293	91778	Kgs	260.0359192	599.814	260.0359192
91	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.08	22	1.657106	255.60%	85.20%	3.068960312	91778	Kgs	281.6630395	658.329	281.6630395
92	6	C5210 0.30*36.9MM PB STRIP	GRAM	0.12	22	2.6466	60.10%	20.03%	3.1768022	91778	Kgs	291.5605523	493.065	291.5605523
93	7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			0.2514	198.70%	5.00%	0.26397	91778	Kgs	24.22663866	661.221	24.22663866
94	8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			7.3075	11.80%	8.00%	7.8921	91778	Kgs	724.3211538	90.265	90.265
95	9	Gold Plating Salt (GPC) 200019241	GRAM	0.00	132	0.0009218	20.00%	2.00%	0.000940236	91778	Grams	86.29297961	127.41	86.29297961
96	10	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.00	132	0.0034738	30.00%	2.00%	0.003543276	91778	Grams	325.1947847	450.366	325.1947847
97	11	135759 / NICKEL ANODE SQUARE	GRAM			0.102	2.00%	2.00%	0.10404	91778	Kgs	9.54858312	9.387	9.387
98	12	123403 / 2026 N F TIN	MLTR			0.148	2.00%	2.00%	0.15096	91778	Ltrs	13.85480688	13.552	13.552
99	13	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.108	2.00%	2.00%	0.11016	91778	Ltrs	10.11026448	9.915	9.915
100	14	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.172	2.00%	2.00%	0.17544	91778	Ltrs	16.10153232	15.766	15.766
101	15	12393 / 2019 N F ACID	MLTR			0.232	2.00%	2.00%	0.23664	91778	Ltrs	21.71834592	21.27	21.27
102	16	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.015	2.00%	2.00%	0.0153	91778	Ltrs	1.4042034	1.378	1.378
103	17	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.037	2.00%	2.00%	0.03774	91778	Ltrs	3.46370172	3.437	3.437
104	18	GALDEN SV 70	GRAM			0.016	2.00%	2.00%	0.01632	91778	Kgs	1.49781696	1.438	1.438
105	19	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.009	2.00%	2.00%	0.00918	91778	Ltrs	0.84252204	0.817	0.817
106	20	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.033	2.00%	2.00%	0.03366	91778	ltrs	3.08924748	3.025	3.025
107	**6**	**CONNECTOR P/N HM2R81PA8100N9JLF**										0		
108	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.04	22	0.77836	361.20%	120.40%	1.71550544	42210	Kgs	72.41148462	188.251	72.41148462
109	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.04	22	0.866448	340.80%	113.60%	1.850732928	42210	Kgs	78.11943689	196.886	78.11943689
110	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.05	22	1.19526	285.50%	95.17%	2.3327491	42210	Kgs	98.46533951	236.597	98.46533951
111	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.06	22	1.390796	292.00%	97.33%	2.744504107	42210	Kgs	115.8455183	276.197	115.8455183
112	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.07	22	1.5576	278.40%	92.80%	3.0030528	42210	Kgs	126.7588587	302.671	126.7588587
113	6	C5210 0.30*25.9MM PB STRIP	GRAM	0.10	22	2.13444	254.50%	84.83%	3.9451566	42210	Kgs	166.5250601	645.793	166.5250601
114	7	C5210 0.30*28.9MM PB STRIP	GRAM	0.08	22	1.74284	289.70%	96.57%	3.425842493	42210	Kgs	144.6048116	360.255	144.6048116
115	8	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	0.09	22	0.2514	198.70%	5.00%	0.26397	42210	Kgs	11.1421737	671.397	11.1421737
116	9	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			7.3075	11.80%	5.00%	7.672875	42210	Kgs	323.8720538	169.648	169.648
117	10	Gold Plating Salt (GPC) 200019241	GRAM	0.00	22	0.0013376	20.00%	2.00%	0.001364352	42210	Grams	57.58929792	85.99	57.58929792
118	11	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.00	22	0.0050512	30.00%	2.00%	0.005152224	42210	Grams	217.475375	300.403	217.475375
119	12	135759 / NICKEL ANODE SQUARE	GRAM			0.135	2.00%	2.00%	0.1377	42210	Kgs	5.812317	5.713	5.713
120	13	123403 / 2026 N F TIN	MLTR			0.195	2.00%	2.00%	0.1989	42210	Ltrs	8.395569	8.248	8.248
121	14	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.143	2.00%	2.00%	0.14586	42210	Ltrs	6.1567506	6.035	6.035
122	15	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.227	2.00%	2.00%	0.23154	42210	Ltrs	9.7733034	9.595	9.595
123	16	12393 / 2019 N F ACID	MLTR			0.307	2.00%	2.00%	0.31314	42210	Ltrs	13.2176394	12.945	12.945
124	17	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.02	2.00%	2.00%	0.0204	42210	Ltrs	0.861084	0.839	0.839
125	18	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.05	2.00%	2.00%	0.051	42210	Ltrs	2.15271	2.092	2.092
126	19	GALDEN SV 70	GRAM			0.021	2.00%	2.00%	0.02142	42210	Kgs	0.9041382	0.875	0.875
127	20	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.012	2.00%	2.00%	0.01224	42210	Ltrs	0.5166504	0.497	0.497
128	21	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.044	2.00%	2.00%	0.04488	42210	Ltrs	1.8943848	1.841	1.841
129	**7**	**CONNECTOR P/N HM2R95PA8108N9LF**										0		
130	1	C5210 0.30*13.9MM PB STRIP	GRAM	0.04	25	0.9846	340.80%	113.60%	2.1031056	32760	Kgs	68.89773946	160.947	68.89773946
131	2	C5210 0.30*14.9MM PB STRIP	GRAM	0.05433	25	1.35825	285.50%	95.17%	2.65085125	32760	Kgs	86.84188695	168.329	86.84188695
132	3	C5210 0.30*17.9MM PB STRIP	GRAM	0.06	25	1.58045	292.00%	97.33%	3.118754667	32760	Kgs	102.1704029	202.28	102.1704029
133	4	C5210 0.30*20.9MM PB STRIP	GRAM	0.07	25	1.77	278.40%	92.80%	3.41256	32760	Kgs	111.7954656	236.136	111.7954656
134	5	C5210 0.296*22.9MM PB STRIP	GRAM	0.08	25	1.9805	289.70%	96.57%	3.893002833	32760	Kgs	127.5347728	258.77	127.5347728
135	6	C5210 0.30*25.9MM PB STRIP	GRAM	0.09	25	2.1885	252.70%	84.23%	4.0319465	32760	Kgs	132.0865673	552.124	132.0865673
136	7	C5210 0.30*28.9MM PB STRIP	GRAM	0.10	25	2.4255	254.50%	84.83%	4.4831325	32760	Kgs	146.8674207	308.002	146.8674207
137	8	C5210 0.30*36.9MM PB STRIP	GRAM	0.18	25	4.475	38.70%	12.90%	5.052275	32760	Kgs	165.512529	192.865	165.512529
138	9	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	0.04	25	13.4775	10.00%	5.00%	14.151375	32760	Kgs	463.599045	487.817	463.599045
139	10	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM			0.74675	174.20%	5.00%	0.7840875	32760	Kgs	25.6867065	33.976	25.6867065
140	11	Gold Plating Salt (GPC) 200019241	GRAM	0.00	225	0.0016325	20.00%	2.00%	0.00166515	32760	Grams	54.550314	73.518	54.550314
141	12	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.01	225	0.0061	30.00%	2.00%	0.006222	32760	Grams	203.83272	256.831	203.83272
142	13	135759 / NICKEL ANODE SQUARE	GRAM			0.154	2.00%	2.00%	0.15708	32760	Kgs	5.1459408	5.038	5.038
143	14	123403 / 2026 N F TIN	MLTR			0.222	2.00%	2.00%	0.22644	32760	Ltrs	7.4181744	7.274	7.274
144	15	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.162	2.00%	2.00%	0.16524	32760	Ltrs	5.4132624	5.322	5.322
145	16	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.258	2.00%	2.00%	0.26316	32760	Ltrs	8.6211216	8.463	8.463
146	17	12393 / 2019 N F ACID	MLTR			0.349	2.00%	2.00%	0.35598	32760	Ltrs	11.6619048	11.417	11.417
147	18	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.023	2.00%	2.00%	0.02346	32760	ltrs	0.7685496	0.74	0.74

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	A	B	C	D	E	F	G	H	I	J	K	L	M	N
148	19	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.056	2.00%	2.00%	0.05712	32760	Ltrs	1.8712512	1.845	1.845
149	20	GALDEN SV 70	GRAM			0.024	2.00%	2.00%	0.02448	32760	Kgs	0.8019648	0.772	0.772
150	21	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.013	2.00%	2.00%	0.01326	32760	Ltrs	0.4343976	0.438	0.4343976
151	22	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.05	2.00%	2.00%	0.051	32760	Ltrs	1.67076	1.624	1.624
152	**8**	**CONNECTOR P/N HM2S30PE5100N9LF**												
153	1	MILLED C5210 0.45*15.5MM PB STRIP	GRAM	0.0465	55	2.5575	392.30%	130.77%	5.9018575	76205	kgs	449.7510508	1378.129	449.7510508
154	2	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			2.8913	35.20%	5.00%	3.035865	76205	kgs	231.3480923	254.535	231.3480923
155	3	Gold Plating Salt (GPC) 200019241	GRAM	0.0000076	55	0.000418	20.00%	2.00%	0.00042636	76205	Grams	32.4907638	49.082	32.4907638
156	4	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.0000756	55	0.004158	30.00%	2.00%	0.00424116	76205	Grams	323.1975978	451.665	323.1975978
157	5	135759 / NICKEL ANODE SQUARE	GRAM			0.042	2.00%	2.00%	0.04284	76205	kgs	3.2646222	3.223	3.223
158	6	123403 / 2026 N F TIN	MLTR			0.061	2.00%	2.00%	0.06222	76205	Ltrs	4.7414751	4.653	4.653
159	7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.045	2.00%	2.00%	0.0459	76205	Ltrs	3.4978095	3.405	3.405
160	8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.071	2.00%	2.00%	0.07242	76205	Ltrs	5.5187661	5.413	5.413
161	9	12393 / 2019 N F ACID	MLTR			0.096	2.00%	2.00%	0.09792	76205	Ltrs	7.4619936	7.303	7.303
162	10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.006	2.00%	2.00%	0.00612	76205	Ltrs	0.4663746	0.473	0.4663746
163	11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.015	2.00%	2.00%	0.0153	76205	Ltrs	1.1659365	1.18	1.1659365
164	12	GALDEN SV 70	GRAM			0.006	2.00%	2.00%	0.00612	76205	kgs	0.4663746	0.494	0.4663746
165	13	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.004	2.00%	2.00%	0.00408	76205	Ltrs	0.3109164	0.28	0.28
166	14	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.014	2.00%	2.00%	0.01428	76205	Ltrs	1.0882074	1.039	1.039
167	**9**	**CONNECTOR P/N HM2S02PE5100N9LF**										0		
168	1	MILLED C5210 0.45*15.5MM PB STRIP	GRAM	0.0465	125	5.8125	392.30%	130.77%	13.4133125	37800	Kgs	507.0232125	1513.786	507.0232125
169	2	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM			5.5275	18.40%	5.00%	5.803875	37800	kgs	219.386475	123.02	123.02
170	3	Gold Plating Salt (GPC) 200019241	GRAM	0.000	125.000	0.00095	20.00%	2.00%	0.000969	37800	Grams	36.6282	55.332	36.6282
171	4	Palladium (II) Tetrammine sulphate 400012275	GRAM	0.000	125.000	0.00945	30.00%	2.00%	0.009639	37800	Grams	364.3542	509.1881	364.3542
172	5	135759 / NICKEL ANODE SQUARE	GRAM			0.096	2.00%	2.00%	0.09792	37800	kgs	3.701376	3.634	3.634
173	6	123403 / 2026 N F TIN	MLTR			0.139	2.00%	2.00%	0.14178	37800	Ltrs	5.359284	5.246	5.246
174	7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	MLTR			0.102	2.00%	2.00%	0.10404	37800	Ltrs	3.932712	3.838	3.838
175	8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	MLTR			0.161	2.00%	2.00%	0.16422	37800	Ltrs	6.207516	6.103	6.103
176	9	12393 / 2019 N F ACID	MLTR			0.218	2.00%	2.00%	0.22236	37800	Ltrs	8.405208	8.233	8.233
177	10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR			0.014	2.00%	2.00%	0.01428	37800	Ltrs	0.539784	0.533	0.533
178	11	00010063344 (PALLADIUM REPLENISHER) PALLAMET ™ 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR			0.035	2.00%	2.00%	0.0357	37800	Ltrs	1.34946	1.331	1.331
179	12	GALDEN SV 70	GRAM			0.015	2.00%	2.00%	0.0153	37800	kgs	0.57834	0.557	0.557
180	13	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR			0.008	2.00%	2.00%	0.00816	37800	Ltrs	0.308448	0.316	0.308448
181	14	00010063341 (PALLADIUM REPLENISHER) PALLAMET ™ 500 REPLENISHER	MLTR			0.031	2.00%	2.00%	0.03162	37800	Ltrs	1.195236	1.171	1.171

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Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(8)/2017-IPHW
No.....

दिनांक 31.10.2018
Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059623 dated 05.10.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/487/AM-17/DES-2/437 dated 05.01.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 4,63,09,500.00 (US$ 7,01,127.93) and CIF value of import is Rs 4,08,32,308.77 (US$ 6,02,690.90).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)
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Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(8)/2017-IPHW

Dated 31.10.2018

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Billion Needs Million Chips

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16.01.2019

Annexure 'A'

Lic. No. 1010059623

Sr.No.	Import item	UOM as in DGFT license	Qty applied in DGFT	Qty recommended
1	Alloy 190, SHM Size: 0.178mm thick X 17.8mm width Beryllium Copper Strip (10126759)	Kgs	7,186.81	4,634.24
2	Gold Plating Salt (GPC) 200019241 (3PLAU200)	Grams	8,856.00	7,527.60
3	11136444/135759/CH0776A Nickel Anode Square (3PINI318)	Kgs	28.38	28.38
4	123403 / 2026 N F TIN (3PITL427)	Ltr	40.97	40.97
5	CH0388G / Goldeneye nickel Conc / Product Code: 405911 (3PINI304)	Ltr	29.97	29.97
6	CH0388G / Goldeneye nickel Makeup Solution/Product Code: 405912 (3PINI304)	Ltr	47.66	47.66
7	123393 / 2019 N F Acid (3PITLA428)	Ltr	64.30	64.30
8	200039398 OLD N: 3544700050 FB 7000 Brightner (Gold Plating Replenisher Solution) (3PIAU227	Ltr	4.17	4.17
9	00010063344 (Pladium Replenisher) Pallamet ™ 500 Nickel Concentrate (100/G/LNI) (3PIPD00)	Ltr	10.39	10.39
10	GALDENSV70 (3GALDENSV70	Kgs	4.35	4.35
11	200039359 Old N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher) (3PIAU224)	Ltr	2.47	2.47
12	00010063341 (Palladium replenisher) Pallamet ™ 500 Replenisher (3PIPD005)	Ltr	9.14	9.14

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Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6,सी जी ओ कॉम्पलेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No.....17(4)/2017-IPHW

दिनांक
Date.....19.12.2018

Subject: -Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059624 dated 05.10.2016 issued in favour of M/s FCI OEN Connectors ltd Kerala.

Reference DGFT O. M NO. 01/81/50/488/AM-17/DES-2/31 dated 05.01.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 18,09,13,700.00 (US$26,70,312.92) and CIF value of import is Rs. 10,51,26,577.78 (US$ 15,51,683.80).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)
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DIT U.O No. 17(4)/2016-IPHW

Dated 19.12.2018

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LIC NO.- 1010059624

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	A	B	C	D	E	F	G	H	I	J	K	L
1		Lic. No. 1010059624										
2		Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight	Qty to exported	UOM	Total calculated qty	Qty applied in DGFT	Qty recommended
3						=E5/3	=D5+D5*F5	#N/A	#N/A	=H5*G5/1000	#N/A	=MIN(J5:K5)
4	1	**CONNECTOR P/N HM2S30PE5101N9LF**										
5	1	PHOSPHOROUS BRONZE STRIP MILLED C5210 0.45*15.5MM	GRMS	2.53	450.00%	150.00%	6.325	223488	Kgs	1413.5616	4041.667	1413.5616
6	2	PHOSPHOROUS BRONZE STRIP MILLED C5210 0.30*36.9MM	GRMS	1.0318	316.80%	105.60%	2.1213808	223488	Kgs	474.1031522	1149.428	474.103152
7	3	RESIN (VECTRA VE E130i VF2201 NATURAL A1-27000408	GRMS	5.864	16.38%	5.00%	6.1572	223488	Kgs	1376.060314	746.481	746.481
8	4	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0005038	20.00%	2.00%	0.00051388	223488	Grams	114.8451195	170.367	114.845119
9	5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0044748	42.00%	2.00%	0.0045643	223488	Grams	1020.065384	1458.192	1020.06538
10	6	135759 / NICKEL ANODE SQUARE	GRMS	0.061	2.00%	2.00%	0.06222	223488	Kgs	13.90542336	13.577	13.577
11	7	123403 / 2026 N F TIN	MLTR	0.088	2.00%	2.00%	0.08976	223488	Ltrs	20.06028288	19.601	19.601
12	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.064	2.00%	2.00%	0.06528	223488	Ltrs	14.58929664	14.342	14.342
13	9	CH0388G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.102	2.00%	2.00%	0.10404	223488	Ltrs	23.25169152	22.804	22.804
14	10	123393 / 2019 N F ACID	MLTR	0.138	2.00%	2.00%	0.14076	223488	Ltrs	31.45817088	30.765	30.765
15	11	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.009	2.00%	2.00%	0.00918	223488	Ltrs	2.05161984	1.993	1.993
16	12	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.022	2.00%	2.00%	0.02244	223488	Ltrs	5.01507072	4.972	4.972
17	13	Galden SV 70	GRMS	0.009	2.00%	2.00%	0.00918	223488	Kgs	2.05161984	2.08	2.05161984
18	14	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.005	2.00%	2.00%	0.0051	223488	Ltrs	1.1397888	1.181	1.1397888
19	15	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.02	2.00%	2.00%	0.0204	223488	Ltrs	4.5591552	4.38	4.375
20	2	**CONNECTOR P/N 10121566-103LF**										
21	1	PHOSPHOROUS BRONZE STRIP MILLED C5210 0.45*16.9MM	GRMS	2.62785	665.20%	221.73%	8.4546694	192384	Kgs	1626.543118	4,472.39	1626.54312
22	2	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	4.1205	14.70%	5.00%	4.326525	192384	Kgs	832.3541856	1,256.29	832.354186
23	3	RESIN (SUMIKASUPER SZ6911EM - SZ691EM 18 025)	GRMS	0.2555	442.90%	5.00%	0.268275	192384	Kgs	51.6118176	513.90	51.6118176
24	4	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0036084	20.00%	2.00%	0.00368057	192384	Grams	708.0823941	876.88	708.082394
25	5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0349908	30.00%	2.00%	0.03569062	192384	Grams	6866.303469	10,240.33	6866.30347
26	6	135759 / NICKEL ANODE SQUARE	GRMS	0.11	2.00%	2.00%	0.11628	192384	Kgs	22.37041152	21.90	21.896
27	7	123403 / 2026 N F TIN	MLTR	0.16	2.00%	2.00%	0.16728	192384	Ltrs	32.18199552	31.61	31.611
28	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.12	2.00%	2.00%	0.1224	192384	Ltrs	23.5478016	23.13	23.128
29	9	CH0388G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.19	2.00%	2.00%	0.19482	192384	Ltrs	37.48025088	36.78	36.776
30	10	123393 / 2019 N F ACID	MLTR	0.26	2.00%	2.00%	0.26316	192384	Ltrs	50.62777344	49.61	49.614
31	11	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.02	2.00%	2.00%	0.01734	192384	Ltrs	3.33593856	3.22	3.215
32	12	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.04	2.00%	2.00%	0.04284	192384	Ltrs	8.24173056	8.02	8.018
33	13	Galden SV 70	GRMS	0.02	2.00%	2.00%	0.01734	192384	Kgs	3.33593856	3.35	3.33593856
34	14	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.01	2.00%	2.00%	0.0102	192384	Ltrs	1.9623168	1.91	1.905
35	15	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.04	2.00%	2.00%	0.03774	192384	Ltrs	7.26057216	7.06	7.056
36	3	**CONNECTOR P/N 10041743-101LF**										
37	1	BRASS STRIP C27200.198MMX30.00MMHO4	GRMS	2.093998	126.80%	42.27%	2.97906115	387072	Kgs	1153.111159	2,154.73	1153.11116
38	2	CU NI ALLOY STRIP-C7025 0.346MM X 27.94MM	GRMS	1.5344	449.80%	149.93%	3.83497707	387072	Kgs	1484.412243	4,451.62	1484.41224
39	3	PHOSPHOROUS BRONZE STRIP MILLED C51000 .0078X 0.750)	GRMS	0.602	40.00%	13.33%	0.68226667	387072	Kgs	264.0863232	171.84	171.839
40	4	PHOSPHOROUS BRONZE STRIP MILLED C51000 .00198 X 39.24)	GRMS	0.125	220.00%	73.33%	0.21666667	387072	Kgs	83.8656	364.66	83.8656
41	5	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	0.2	222.4	5.00%	0.21	387072	Kgs	81.28512	2,416.71	81.28512
42	6	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0005823	20.00%	2.00%	0.00059395	387072	Grams	229.8998661	358.64	229.899866
43	7	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0038333	30.00%	2.00%	0.00390997	387072	Grams	1513.43836	2,085.23	1513.43836
44	8	135759 / NICKEL ANODE SQUARE	GRMS	0.006	2.00%	2.00%	0.00612	387072	Kgs	2.36888064	2.38	2.36888064
45	9	123403 / 2026 N F TIN	MLTR	0.009	2.00%	2.00%	0.00918	387072	Ltrs	3.55332096	3.44	3.438
46	10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.006	2.00%	2.00%	0.00612	387072	Ltrs	2.36888064	2.52	2.36888064
47	11	CH0388G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.01	2.00%	2.00%	0.0102	387072	Ltrs	3.9481344	4.00	3.9481344
48	12	123393 / 2019 N F ACID	MLTR	0.014	2.00%	2.00%	0.01428	387072	Ltrs	5.52738816	5.40	5.396
49	13	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.001	2.00%	2.00%	0.00102	387072	Ltrs	0.39481344	0.35	0.35
50	14	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.002	2.00%	2.00%	0.00204	387072	Ltrs	0.78962688	0.87	0.78962688
51	15	Galden SV 70	GRMS	0.001	2.00%	2.00%	0.00102	387072	Kgs	0.39481344	0.37	0.365

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	A	B	C	D	E	F	G	H	I	J	K	L
52	16	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.001	2.00%	2.00%	0.00102	387072	Ltrs	0.39481344	0.21	0.207
53	17	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.002	2.00%	2.00%	0.00204	387072	Ltrs	0.78962688	0.77	0.767
54	4	**CONNECTOR P/N 73981-102LF**										
55	1	CU NI ALLOY STRIP-C7025 0.346MM X 27.94MM	GRMS	1.5344	499.80%	166.60%	4.0907104	652800	Kgs	2670.415749	7,507.70	2670.41575
56	2	BRASS STRIP C27200.198MMX30.00MMHO4	GRMS	2.099	127.20%	42.40%	2.988976	652800	Kgs	1951.203533	3,633.97	1951.20353
57	3	PHOSPHOROUS BRONZE STRIP MILLED C51000 .0078X 0.750)	GRMS	0.126	208.70%	69.57%	0.213654	652800	Kgs	139.4733312	289.81	139.473331
58	4	PHOSPHOROUS BRONZE STRIP MILLED C51000 .00198 X 39.24)	GRMS	0.591	41.30%	13.77%	0.672361	652800	Kgs	438.9172608	621.42	438.917261
59	5	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	1.42	35.90%	5.00%	1.491	652800	Kgs	973.3248	4,075.80	973.3248
60	6	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0005823	20.00%	2.00%	0.00059395	652800	Grams	387.7279488	604.85	387.727949
61	7	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0038333	30.00%	2.00%	0.00390997	652800	Grams	2552.425805	3,516.75	2552.4258
62	8	135759 / NICKEL ANODE SQUARE	GRMS	0.006	2.00%	2.00%	0.00612	652800	Kgs	3.995136	4.02	3.995136
63	9	123403 / 2026 N F TIN	MLTR	0.009	2.00%	2.00%	0.00918	652800	Ltrs	5.992704	5.80	5.798
64	10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.006	2.00%	2.00%	0.00612	652800	Ltrs	3.995136	4.24	3.995136
65	11	CH0388G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.01	2.00%	2.00%	0.0102	652800	Ltrs	6.65856	6.75	6.65856
66	12	123393 / 2019 N F ACID	MLTR	0.014	2.00%	2.00%	0.01428	652800	Ltrs	9.321984	9.10	9.1
67	13	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.001	2.00%	2.00%	0.00102	652800	Ltrs	0.665856	0.59	0.59
68	14	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.002	2.00%	2.00%	0.00204	652800	Ltrs	1.331712	1.47	1.331712
69	15	Galden SV 70	GRMS	0.001	2.00%	2.00%	0.00102	652800	Kgs	0.665856	0.62	0.615
70	16	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.001	2.00%	2.00%	0.00102	652800	Ltrs	0.665856	0.35	0.349
71	17	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.002	2.00%	2.00%	0.00204	652800	Ltrs	1.331712	1.29	1.294
72	5	**CONNECTOR P/N 73983-1011LF**										
73	1	PHOSPHOROUS BRONZE STRIP (C51000 .020147X0.7086)	GRMS	0.194	430.90%	143.63%	0.47264867	1096704	Kgs	518.3556833	7715.087	518.355683
74	2	PHOSPHOROUS BRONZE STRIP (C51000.00780X0.9590)	GRMS	0.127	319.70%	106.57%	0.26233967	1096704	Kgs	287.7089618	616.321	287.708962
75	3	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	1.28	232.60%	5.00%	1.344	1096704	Kgs	1473.970176	1649.747	1473.97018
76	4	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0009371	20.00%	2.00%	0.00095584	1096704	Grams	1048.275745	1259.405	1048.27574
77	5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0051414	30.00%	2.00%	0.00524423	1096704	Grams	5751.365825	7590.378	5751.36582
78	6	135759 / NICKEL ANODE SQUARE	GRMS	0.0285	2.00%	2.00%	0.02907	1096704	Kgs	31.88118528	31.205	31.205
79	7	123403 / 2026 N F TIN	MLTR	0.0411	2.00%	2.00%	0.041922	1096704	Ltrs	45.97602509	45.05	45.05
80	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0301	2.00%	2.00%	0.030702	1096704	Ltrs	33.67100621	32.962	32.962
81	9	CH0388G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.0478	2.00%	2.00%	0.048756	1096704	Ltrs	53.47090022	52.411	52.411
82	10	123393 / 2019 N F ACID	MLTR	0.0645	2.00%	2.00%	0.06579	1096704	Ltrs	72.15215616	70.707	70.707
83	11	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0042	2.00%	2.00%	0.004284	1096704	Ltrs	4.698279936	4.581	4.581
84	12	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0104	2.00%	2.00%	0.010608	1096704	Ltrs	11.63383603	11.427	11.427
85	13	Galden SV 70	GRMS	0.0044	2.00%	2.00%	0.004488	1096704	Kgs	4.922007552	4.78	4.78
86	14	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0025	2.00%	2.00%	0.00255	1096704	Ltrs	2.7965952	2.715	2.715
87	15	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.0092	2.00%	2.00%	0.009384	1096704	Ltrs	10.29147034	10.055	10.055
88	6	**CONNECTOR P/N 84817-101021LF**										
89	1	PHOSPHOROUS BRONZE STRIP (C51000 .020147X0.7086)	GRMS	1.238	320.90%	106.97%	2.56224733	267264	Kgs	684.7964713	1857.423	684.796471
90	2	PHOSPHOROUS BRONZE STRIP (C51000.00780X0.9590)	GRMS	0.126	323.00%	107.67%	0.26166	267264	Kgs	69.93229824	150.196	69.9322982
91	3	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	1.28	133.20%	5.00%	1.344	267264	Kgs	359.202816	402.039	359.202816
92	4	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0009557	20.00%	2.00%	0.00097481	267264	Grams	260.5326889	313.001	260.532689
93	5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0051906	30.00%	2.00%	0.00529441	267264	Grams	1415.005729	1867.199	1415.00573
94	6	135759 / NICKEL ANODE SQUARE	GRMS	0.0285	2.00%	2.00%	0.02907	267264	Kgs	7.76936448	7.604	7.604
95	7	123403 / 2026 N F TIN	MLTR	0.0411	2.00%	2.00%	0.041922	267264	Ltrs	11.20424141	10.979	10.979
96	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0301	2.00%	2.00%	0.030702	267264	Ltrs	8.205539328	8.033	8.033
97	9	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.0478	2.00%	2.00%	0.048756	267264	Ltrs	13.03072358	12.772	12.772
98	10	123393 / 2019 N F ACID	MLTR	0.0645	2.00%	2.00%	0.06579	267264	Ltrs	17.58329856	17.231	17.231
99	11	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0042	2.00%	2.00%	0.004284	267264	Ltrs	1.144958976	1.116	1.116
100	12	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0104	2.00%	2.00%	0.010608	267264	Ltrs	2.835136512	2.785	2.785
101	13	Galden SV 70	GRMS	0.0044	2.00%	2.00%	0.004488	267264	Kgs	1.199480832	1.165	1.165
102	14	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0025	2.00%	2.00%	0.00255	267264	Ltrs	0.6815232	0.662	0.662
103	15	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.0092	2.00%	2.00%	0.009384	267264	Ltrs	2.508005376	2.45	2.45
104	7	**CONNECTOR P/N 52057-102LF**										
105	1	PHOSPHOROUS BRONZE STRIP PB STRIP 0.348MMX33MM	GRMS	1.4238	753.40%	251.13%	4.9994364	376320	Kgs	1881.387906	5233.817	1881.38791
106	2	BRASS STRIP C27200.198MMX30.00MMHO4	GRMS	2.093	129.60%	43.20%	2.997176	376320	Kgs	1127.897272	2031.398	1127.89727
107	3	PHOSPHOROUS BRONZE STRIP (C51000 .0078X0.750)	GRMS	0.126	218.30%	72.77%	0.217686	376320	Kgs	81.91959552	165.361	81.9195955
108	4	PHOSPHOROUS BRONZE STRIP (C51000 0.198X39.24)	GRMS	0.593	52.10%	17.37%	0.69598433	376320	Kgs	261.9128243	358.227	261.912824

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	A	B	C	D	E	F	G	H	I	J	K	L
109	5	RESIN (LAPEROS E471I VF2201 NATURAL)	GRMS	1.1545	45.00%	5.00%	1.212225	376320	Kgs	456.184512	949.939	456.184512
110	6	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0005859	20.00%	2.00%	0.00059762	376320	Grams	224.8956058	365.273	224.895606
111	7	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0042671	30.00%	2.00%	0.00435244	376320	Grams	1.637910973	2540.307	1.63791097
112	8	135759 / NICKEL ANODE SQUARE	GRMS	0.0062	2.00%	2.00%	0.006324	376320	Kgs	2.37984768	2.315	2.315
113	9	123403 / 2026 N F TIN	MLTR	0.0089	2.00%	2.00%	0.009078	376320	Ltrs	3.41623296	3.342	3.342
114	10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0065	2.00%	2.00%	0.00663	376320	Ltrs	2.4950016	2.445	2.445
115	11	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.0103	2.00%	2.00%	0.010506	376320	Ltrs	3.95361792	3.888	3.888
116	12	123393 / 2019 N F ACID	MLTR	0.0139	2.00%	2.00%	0.014178	376320	Ltrs	5.33546496	5.246	5.246
117	13	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0009	2.00%	2.00%	0.000918	376320	Ltrs	0.34546176	0.34	0.34
118	14	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0023	2.00%	2.00%	0.002346	376320	Ltrs	0.88284672	0.848	0.848
119	15	Galden SV 70	GRMS	0.0009	2.00%	2.00%	0.000918	376320	Kgs	0.34546176	0.355	0.34546176
120	16	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0005	2.00%	2.00%	0.00051	376320	Ltrs	0.1919232	0.201	0.1919232
121	17	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.002	2.00%	2.00%	0.00204	376320	Ltrs	0.7676928	0.746	0.746
122	**8**	**CONNECTOR P/N HM2R10PA5100N9LF**										
123	1	PHOSPHOROUS BRONZE STRIP (C5210 0.30*13.9MM)	GRMS	0.77924	360.80%	120.27%	1.71640597	501120	Kgs	860.1253614	2155.519	860.125361
124	2	PHOSPHOROUS BRONZE STRIP (C5210 0.30*14.9MM)	GRMS	0.850505326	349.10%	116.37%	1.84021002	501120	Kgs	922.1660471	2254.628	922.166047
125	3	PHOSPHOROUS BRONZE STRIP (C5210 0.30*17.9MM)	GRMS	1.289493326	257.30%	85.77%	2.39544877	501120	Kgs	1200.407287	2672.618	1200.40729
126	4	PHOSPHOROUS BRONZE STRIP (C5210 0.30*20.9MM)	GRMS	1.522253326	258.10%	86.03%	2.8318986	501120	Kgs	1419.121029	3158.69	1419.12103
127	5	PHOSPHOROUS BRONZE STRIP (C5210 0.296*22.9MM)	GRMS	1.656746674	255.70%	85.23%	3.06884709	501120	Kgs	1537.860653	3466.84	1537.86065
128	6	RESIN (VECTRA VE E130i VF2201 NATURAL A1-27000408	GRMS	0.5028	198.70%	5.00%	0.52794	501120	Kgs	264.5612928	3623.542	264.561293
129	7	RESIN (VECTRA VE A950 VF3001 NATURAL A1-20001061	GRMS	7.193333333	145.50%	5.00%	7.553	501120	Kgs	3784.95936	594.982	594.982
130	8	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0000076	20.00%	2.00%	7.752E-06	501120	Grams	3.88468224	616.192	3.88468224
131	9	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0000287	30.00%	2.00%	2.9274E-05	501120	Grams	14.66978688	2152.634	14.6697869
132	10	135759 / NICKEL ANODE SQUARE	GRMS	0.0846	2.00%	2.00%	0.086292	501120	Kgs	43.24264704	42.39	42.39
133	11	123403 / 2026 N F TIN	MLTR	0.1221	2.00%	2.00%	0.124542	501120	Ltrs	62.41048704	61.198	61.198
134	12	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0894	2.00%	2.00%	0.091188	501120	Ltrs	45.69613056	44.777	44.777
135	13	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.1421	2.00%	2.00%	0.144942	501120	Ltrs	72.63333504	71.197	71.197
136	14	123393 / 2019 N F ACID	MLTR	0.1917	2.00%	2.00%	0.195534	501120	Ltrs	97.98599808	96.052	96.052
137	15	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0124	2.00%	2.00%	0.012648	501120	Ltrs	6.33816576	6.223	6.223
138	16	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.031	2.00%	2.00%	0.03162	501120	Ltrs	15.8454144	15.523	15.523
139	17	Galden SV 70	GRMS	0.013	2.00%	2.00%	0.01326	501120	Kgs	6.6448512	6.494	6.494
140	18	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.007	2.00%	2.00%	0.007548	501120	Ltrs	3.78245376	3.688	3.688
141	19	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.027	2.00%	2.00%	0.027846	501120	Ltrs	13.95418752	13.66	13.66
142	**9**	**CONNECTOR P/N HM2R10PA5101N9LF**										
143	1	PHOSPHOROUS BRONZE STRIP (C5210 0.30*13.9MM)	GRMS	0.779	360.00%	120.00%	1.714328	40320	Kgs	69.12170496	179.822	69.121705
144	2	PHOSPHOROUS BRONZE STRIP (C5210 0.30*14.9MM)	GRMS	0.850505326	349.00%	116.33%	1.83992652	40320	kgs	74.18583736	188.09	74.1858374
145	3	PHOSPHOROUS BRONZE STRIP (C5210 0.30*17.9MM)	GRMS	1.289493326	257.30%	85.77%	2.39544877	40320	kgs	96.58449435	327.847	96.5844943
146	4	PHOSPHOROUS BRONZE STRIP (C5210 0.30*20.9MM)	GRMS	1.522253326	258.10%	86.03%	2.8318986	40320	kgs	114.1821517	263.511	114.182152
147	5	PHOSPHOROUS BRONZE STRIP (C5210 0.296*22.9MM)	GRMS	1.656746674	255.70%	85.23%	3.06884709	40320	kgs	123.7359146	289.218	123.735915
148	6	PHOSPHOROUS BRONZE STRIP (C5210 0.30*36.9MM)	GRMS	0.6279	235.50%	78.50%	1.1208015	40320	kgs	45.19071648	243.041	45.1907165
149	7	RESIN (VECTRA VE E130i VF2201 NATURAL A1-27000408	GRMS	0.28	78.60%	5.00%	0.294	40320	kgs	11.85408	302.291	11.85408
150	8	RESIN (VECTRA VE A950 VF3001 NATURAL A1-20001061	GRMS	7.1555	6.70%	5.00%	7.513275	40320	kgs	302.935248	49.636	49.636
151	9	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0010232	20.00%	2.00%	0.00104366	40320	Grams	42.08053248	61.337	42.0805325
152	10	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0039034	30.00%	2.00%	0.00398147	40320	Grams	160.5327898	229.791	160.53279
153	11	135759 / NICKEL ANODE SQUARE	GRMS	0.123	2.00%	2.00%	0.12546	40320	kgs	5.0585472	4.961	4.961
154	12	123403 / 2026 N F TIN	MLTR	0.1776	2.00%	2.00%	0.181152	40320	Ltrs	7.30404864	7.162	7.162
155	13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.13	2.00%	2.00%	0.1326	40320	Ltrs	5.346432	5.24	5.24
156	14	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.2067	2.00%	2.00%	0.210834	40320	Ltrs	8.50082688	8.332	8.332
157	15	123393 / 2019 N F ACID	MLTR	0.2788	2.00%	2.00%	0.284376	40320	Ltrs	11.46604032	11.241	11.241
158	16	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0181	2.00%	2.00%	0.018462	40320	Ltrs	0.74438784	0.728	0.728
159	17	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0451	2.00%	2.00%	0.046002	40320	Ltrs	1.85480064	1.817	1.817
160	18	Galden SV 70	GRMS	0.0188	2.00%	2.00%	0.019176	40320	kgs	0.77317632	0.76	0.76
161	19	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0107	2.00%	2.00%	0.010914	40320	Ltrs	0.44005248	0.432	0.432
162	20	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.0396	2.00%	2.00%	0.040392	40320	Ltrs	1.62860544	1.599	1.599
163	**10**	**CONNECTOR P/N HM2R10PA5108N9LF**										

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16.01.2019

(4)

	A	B	C	D	E	F	G	H	I	J	K	L
164	1	PHOSPHOROUS BRONZE STRIP (C5210 0.30*13.9MM)	GRMS	0.77924	360.80%	120.27%	1.71640597	475776	Kgs	816.6247684	2041.324	816.624768
165	2	PHOSPHOROUS BRONZE STRIP (C5210 0.30*14.9MM)	GRMS	0.850505326	349.10%	116.37%	1.84021002	475776	kgs	875.5277642	2135.181	875.527764
166	3	PHOSPHOROUS BRONZE STRIP (C5210 0.30*17.9MM)	GRMS	1.289493326	257.30%	85.77%	2.39544877	475776	kgs	1139.697033	2531.027	1139.69703
167	4	PHOSPHOROUS BRONZE STRIP (C5210 0.30*20.9MM)	GRMS	1.522253326	258.10%	86.03%	2.8318986	475776	kgs	1347.34939	2991.348	1347.34939
168	5	PHOSPHOROUS BRONZE STRIP (C5210 0.296*22.9MM)	GRMS	1.656746674	255.70%	85.23%	3.06884709	475776	kgs	1460.083793	3283.172	1460.08379
169	6	PHOSPHOROUS BRONZE STRIP (C5210 0.30*36.9MM)	GRMS	3.21	54.20%	18.07%	3.78994	475776	kgs	1803.162493	2866.805	1803.16249
170	7	RESIN (VECTRA VE E130i VF2201 NATURAL A1-27000408	GRMS	0.23975	21.40%	7.13%	0.25685217	475776	kgs	122.2040964	344.283	122.204096
171	8	RESIN (VECTRA VE A950 VF3001 NATURAL A1-20001061	GRMS	2.8754	9.50%	5.00%	3.01917	475776	kgs	1436.448626	564.891	564.891
172	9	GOLD PLATING SALT (GPC) 200019241	GRMS	0.0009335	20.00%	2.00%	0.00095217	475776	Grams	453.0196339	644.009	453.019634
173	10	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.003517	30.00%	2.00%	0.00358734	475776	Grams	1706.770276	2280.439	1706.77028
174	11	135759 / NICKEL ANODE SQUARE	GRMS	0.1046	2.00%	2.00%	0.106692	475776	kgs	50.76149299	49.759	49.759
175	12	123403 / 2026 N F TIN	MLTR	0.151	2.00%	2.00%	0.15402	475776	Ltrs	73.27901952	71.836	71.836
176	13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1105	2.00%	2.00%	0.11271	475776	Ltrs	53.62471296	52.56	52.56
177	14	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.1757	2.00%	2.00%	0.179214	475776	Ltrs	85.26572006	83.574	83.574
178	15	123393 / 2019 N F ACID	MLTR	0.237	2.00%	2.00%	0.24174	475776	Ltrs	115.0140902	112.749	112.749
179	16	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0154	2.00%	2.00%	0.015708	475776	Ltrs	7.473489408	7.305	7.305
180	17	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0383	2.00%	2.00%	0.039066	475776	Ltrs	18.58666522	18.221	18.221
181	18	Galden SV 70	GRMS	0.016	2.00%	2.00%	0.01632	475776	kgs	7.76466432	7.622	7.622
182	19	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0091	2.00%	2.00%	0.009282	475776	Ltrs	4.416152832	4.329	4.329
183	20	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.0337	2.00%	2.00%	0.034374	475776	Ltrs	16.35432422	16.034	16.034
184	**11**	**CONNECTOR P/N HM2R30PA5100N9LF**										
185	1	PHOSPHOROUS BRONZE STRIP (C5210 0.30*13.9MM)	GRMS	0.4939	280.80%	93.60%	0.9561904	587520	Kgs	561.7809838	1266.796	561.780984
186	2	PHOSPHOROUS BRONZE STRIP (C5210 0.30*14.9MM)	GRMS	0.494926663	293.40%	97.80%	0.97896494	587520	Kgs	575.1614812	1325.041	575.161481
187	3	PHOSPHOROUS BRONZE STRIP (C5210 0.30*17.9MM)	GRMS	0.673346663	246.30%	82.10%	1.22616427	587520	Kgs	720.3960339	1570.694	720.396034
188	4	PHOSPHOROUS BRONZE STRIP (C5210 0.30*20.9MM)	GRMS	0.785766663	247.20%	82.40%	1.43323839	587520	Kgs	842.0562208	1856.358	842.056221
189	5	PHOSPHOROUS BRONZE STRIP (C5210 0.296*22.9MM)	GRMS	0.931553337	224.70%	74.90%	1.62928679	587520	Kgs	957.2385728	2037.456	957.238573
190	6	RESIN (VECTRA VE E130i VF2201 NATURAL A1-27000408	GRMS	0.2514	212.30%	5.00%	0.26397	587520	Kgs	155.0876544	2162.228	155.087654
191	7	RESIN (VECTRA VE A950 VF3001 NATURAL A1-20001061	GRMS	3.7355	24.30%	5.00%	3.922275	587520	Kgs	2304.415008	349.67	349.67
192	8	GOLD PLATING SALT (GPC) 200019241	GRMS	0.000418	20.00%	2.00%	0.00042636	587520	Grams	250.4950272	362.135	250.495027
193	9	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRMS	0.0015785	30.00%	2.00%	0.00161007	587520	Grams	945.9483264	1265.1	945.948326
194	10	135759 / NICKEL ANODE SQUARE	GRMS	0.0423	2.00%	2.00%	0.043146	587520	Kgs	25.34913792	24.849	24.849
195	11	123403 / 2026 N F TIN	MLTR	0.0611	2.00%	2.00%	0.062322	587520	Ltrs	36.61542144	35.875	35.875
196	12	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0447	2.00%	2.00%	0.045594	587520	Ltrs	26.78738688	26.248	26.248
197	13	CH0387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	MLTR	0.071	2.00%	2.00%	0.07242	587520	Ltrs	42.5481984	41.736	41.736
198	14	123393 / 2019 N F ACID	MLTR	0.0958	2.00%	2.00%	0.097716	587520	Ltrs	57.41010432	56.306	56.306
199	15	200039398 OLD N: 3544700050 FB BRIGHTNER (GOLD Plating Replenisher solution)	MLTR	0.0062	2.00%	2.00%	0.006324	587520	Ltrs	3.71547648	3.648	3.648
200	16	00010063344 (palladium replenisher) pallamet ™ 500 nickel Concentrate (100/G/LNI)	MLTR	0.0155	2.00%	2.00%	0.01581	587520	Ltrs	9.2886912	9.1	9.1
201	17	Galden SV 70	GRMS	0.0065	2.00%	2.00%	0.00663	587520	Kgs	3.8952576	3.807	3.807
202	18	200039359 OLD N: 3542731050 FB 7000 Balancer (Gold Plating Replenisher)	MLTR	0.0037	2.00%	2.00%	0.003774	587520	Ltrs	2.21730048	2.162	2.162
203	19	00010063341 (Palladium Replenisher Pallamet ™ 500 Replenisher	MLTR	0.0136	2.00%	2.00%	0.013872	587520	Ltrs	8.15007744	8.007	8.007

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16.01.2019

Amphenol FCi

The Chairman
Norms Committee - II
Ministry of Commerce
Udyog Bhawan
New Delhi .

15th Jan 2019 2018

Sub : Ratification of Norms for various advance authorizations taken by us.

With regard to various advance authorizations taken by us, we here by submit the reason for high wastage in Connector manufacturing :

Connectors consist of two major components: Terminals and Housings. Terminals are made from metal strips and housing from Resins / Plastic. Connector manufacturing process includes Stamping, Plating , Molding and Assembly.

Reason for high wastage on Stamping Process :

Stamping is the process of placing Metal strip / flat sheet metal in coil form into a stamping press where a tool and die do extremely precise stamping, cutting & forming and covert the metal strip in to terminals and pins as per the specifications.

During stamping , part of the metal becomes a carrier strip on which the metal feeds in to a sequence of precise processing. Stamping includes a variety of sheet-metal forming manufacturing processes, such as punching using a machine press or stamping press, embossing, bending etc. This could be a single stage / multi stage operation where every stroke of the press produces the desired form on the sheet metal part, or could occur through a series of stages. The process is usually carried out on Metal Strip / sheet .

For mass production, we use worlds renowned high speed stamping machines being manufactured by the global giants of such kind of machines like Bruderer, Germany, Yamada Dobby, Japan. Accordingly, tools are also designed and developed to keep the wastage to a minimum level as per current industrial standard followed by pin / connector manufactures. These stamping machines ensures minimum rejection and product durability .

During our stamping process, Phosphor Bronze Strip / Brass Strip/ Beryllium copper strip/ Cold Rolled Steel Strip etc. are stamped to get contact pin in reel form (continuous method) for the ease of selective plating.

FCI OEN CONNECTORS LTD.

Amphenol Information Communications and Commercial Products Group
Regd.Office: 29/2089 Tripunithura Road • Thykoodam • Vyttila • Cochin 682019 • Kerala • India
Tel: 91-484-4090700 • Fax: 91-484-2301973 • URL: www.amphenol-icc.com
Company Incorporation No.U32104KL1981PLC003348

Factory: VI/309-VI/324,XII/104-105,107,107A-D&G • Vettickal – Thiruvaniyoor Road
Mulanthuruthy 682314 • Kochi • Kerala • India
Tel: 91 484-6611500 • E-mail : Fci.Oen@fci.com

Amphenol
FCi

Following are the reasons for high slug (wastage) formation in stamping process :

- We are using high speed progressive die stamping for production of huge volumes with complex designs and to keep the cost as low as possible.
- Progressive die stamping is a metal forming process widely used to produce parts for various industries.
- High speed stamping is used to get the cost benefit by reducing the machine hours and increasing the product output.
- Press speed for High speed stamping varies from 300~1000 strokes per minute.
- High Speed stamping requires special needs due to fast operating speed to make huge volumes of Terminals.
- During high speed stamping , part of the metal becomes a carrier strip on which the metal feeds in to a sequence of precise processing.
- The main slug (wastage) formation in high speed stamping is between the contacts (pitch between the contact) . **Please refer to the enclosed strip lay out sowing the Contact Formation and an illustration showing the wastage over net content in Stamping process and Molding Process.**
- The distance between the two contacts (pitch) is kept minimum. Further reduction have tool design and operational limitation.
- During stamping , part of the metal becomes a carrier strip on which the metal feeds in to a sequence of precise processing .
- This carrier strips are used for advancing the terminals in the reels to assembly line for insertion of terminals in to housing . This carrier strip also become wastage after the assembly process

Wastage (Slug) generated during the stamping process is recovered fully and being sold to local dealers on payment of appropriate duties / **exported on sale basis at LME rate .**

Following are the reasons for wastage formation in Plating process :

Electro plating is an integral part of Connector manufacturing which takes place after the stamping process. The electroplating includes the processes in which ferrous or non ferrous base material is electroplated with Gold, Palladium and other plating chemicals. During plating process , the base material is electroplated on their tips.

FCI OEN CONNECTORS LTD.

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Mulanthuruthy 682314 • Kochi • Kerala • India
Tel: 91 484-6611500 • E-mail : Fci.Oen@fci.com

Gold Potassium Salt (GPC) (**which contains only 68.3% Gold**) and Palladium Tetrammine Sulphate (**which contains only 39 % Plalladium**) are the main raw-materials being used for electroplating of Connectors . It is being used in our Plating Line Bath for the Electroplating of Gold and Palladium on the terminals (Contact pins) for better conductivity and corrosive resistance.

Gold Potassium Cyanide and Palladium Tetrammine Sulphate are purchased in the form of salt. These salts are dissolved in water and being added to the Electroplating Gold & Palladium Bath in the Electroplating line.

Use of Mesh :

During Electroplating process of Gold and Palladium, the carry over plating solutions through the contacts which are getting plated will be rinsed with DI water and the rinsed water will be collected in tank. These rinse water containing Gold and Palladium will be deposited on a **Copper Mesh** through electrolytic process. These trace of precious metals will be otherwise lost in the effluent treatment and over a period out time the loss will be huge. **The precious metals getting plated on the Mesh will have different amount of Gold & Palladium based on the Gold & Palladium present in the rinse water.** These Gold & Palladium plated Meshes are being sold at LME rate to refiners on outright sale basis.

Use of Filter Media:

Electroplating baths require a thorough filtration to get a roughness free smooth plating. For that purpose the solutions are continuously filtered through filter pumps. **Filter media** are being used in the filter pumps . After usage these filter medias will be washed and dried. **Gold and Palladium will be still present in these filter media.** These filter media are being sold to refiners at LME rate on outright sale basis .

As the Gold & Palladium contents on the scrapped Mesh and Filter Media are not pure in nature, the export value is ascertained based on the approximate contents of precious metals in the scrap by applying the relevant LME Rates.

Further, a refining charge is also loaded on us for the services rendered by the refiner, which is being considered while calculating export value for shipping purpose.

Reasons for wastage formation in Molding process :

The molding process turns raw plastic, usually in the form of granules or pellets, into connector housings. The housings are molded from a variety of materials commonly known as plastics or resins. ARNITE TV4 , LAPEROS E471 , ZYTEL , VECTRA , SUMIKASUPER and GENSTAR are the major Resins brands (Plastic Molding materials) being used by us for making housing. Technically, these plastics are called organic polymers. The chemical and electrical properties of polymers make them ideal for connector housings because they are: Light weight Corrosion resistant and Good dielectric (insulating) properties. The process seems simple, but it requires great precision in pressure, timing, and temperature to produce consistent mechanical and cosmetic quality across the many variations of connector housings.

During Molding Process , Plastic granules or pellets are poured into a hopper or feed mechanism. The hopper feeds the plastic into a heated barrel. A screw mechanism forces the melted plastic into a nozzle for injection into the mold. Once the plastic reaches the proper temperature, it is injected, or shot, under tremendous pressure, through a nozzle into the mold. The mold, shown open here, is closed during injection. One side is stationary, and the other side moves to close and open. The molding machine clamps the mold at a pressure of between 45 and 120 tons. After the part cools in the mold (a few seconds), an eject mechanism forces it out of the mold and into a storage system. The plastic in the channels that feed the mold is also ejected. **Major portion of it is reclaimed in a process called regrind, and is reused. Balance waste of Plastic (Resin) generated from Molding process is sold at a throw away price** .

We request you to consider the above mentioned points and approve the full wastage claimed by us.

Thanking you,

Yours faithfully,

For FCI OEN Connectors Ltd

Authorised Signatory

FCI OEN CONNECTORS LTD. COCHIN-14

7/82
29.11.2018

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16.1.2019

Subject: **AA No 1110028309 dated 11.12.2017 of BHEL, Bhopal.**
To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/01/19 02:42 PM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division
OFFICE MEMORANDUM

Subject:DGFT ID No.: 01/81/50/095-AM-19/DES-2/123 dated 14.12.2018

AA No1110028309dated 11.12.2017 of BHEL, Bhopal.

Following is recommended

Input-

Items (as per AA)	**Comments**	
Item 1, 2, 3 and 5	Net to net	the net weight of the raw material in EP will be as per Technical Guaranteed Particulars in purchase contract, between applicant and the buyer along with declaration in Appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.
Item 4	1.05 kg /kg contain in EP	
Item 6	1.05 kg /kg contain in EP	
Item 7 to 12	DES-II may seek quantities in numbers in place of sets and consider on net to net basis as per GN4 with accountability.	
Item 13, 14 and 15	Net to net as per GN4 with Accountability.	
Item 16-18	Deleted, as according to description not incorporated in the EP .	

DES-II may take a view.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHEL/CTrR-1-2018-HEI dated 01.01.2019

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Tushar Shrivastav

HEI-Division, Department of Heavy Industry,
Ministry Of Heavy Industry and Public Enterprises,
Udyog Bhawan, New Delhi-110011

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19.12.18

16
16.1.2019

Subject: **AA No 0310818401 dated 10.01.2018 of M/s Bharat Bijlee Ltd, Mumbai.**
To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/02/19 10:07 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject:DGFT ID No.: 01/81/50/391-AM-19/DES-2/124 dated 14.12.2018

AA No0310818401dated 10.01.2018 of M/s Bharat Bijlee Ltd, Mumbai.

DES-II may dispose off the Above AA on repeat basis toAA 0310818399 dated 10.01.2018.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHBL/Tr-2-2018-HEI dated 02.01.2019

Subject: **AA No 0310818399 dated 10.01.2018 of Bharat Bijlee , Mumbai.**
To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/02/19 09:43 AM
From: "HEI Division, DHI" <div.hei-am@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject:DGFT ID No.: 01/81/50/394-AM-19/DES-2/125 dated 14.12.2018

AA No0310818399dated 10.01.2018 of Bharat Bijlee , Mumbai.

Following inputs (AA) are recommended for consideration of NC-II

Item 1,2,3 as per C -330 or as applied whichever is lower

Item 5,6,7- as per C-328or as applied whichever is lower

Item 4,8,9 -as per spares Policy

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHBL/Tr-1-2018-HEI dated 02.01.2019

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19.12.18

18
16.1.2019

Subject: **AA No 0310818407 dated 10.01.2018 of M/s Bharat Bijlee Ltd, Mumbai.**

To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/02/19 10:10 AM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject:DGFT ID No.: 01/81/50/395-AM-19/DES-2/126 dated 14.12.2018

AA No0310818407dated 10.01.2018 of M/s Bharat Bijlee Ltd, Mumbai.

DES-II may dispose off the Above AA on repeat basis toAA0310818399dated 10.01.2018.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHBL/Tr-3-2018-HEI dated 02.01.2019

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19/2/18

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16/1/2019

Subject: **AA No 0310818646 dated 22.01.2018 of Bharat Bijlee , Mumbai.**
To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/02/19 10:03 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject:DGFT ID No.: 01 81 50 392-AM-19 DES-2 127 dated 14.12.2018

AA No0310818646dated 22.01.2018 of Bharat Bijlee , Mumbai.

Inputs (sl no. as per AA)-

Item 1,2 and 3- as per SION C 330 or as applied whichever is lower

Item 4- as per spare policy.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHBL/Tr-4-2018-HEI dated 02.01.2019

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19.12.18

21
16.1.2019

Subject: **AA No 0310818649 dated 22.01.2018 of M/s Bharat Bijlee Ltd, Mumbai.**
To: Vinod Kumar Kashyap <nc2.dgft@nic.in>

Date: 01/02/19 10:12 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject:DGFT ID No.: 01/81/50/393-AM-19/DES-2/128 dated 14.12.2018

AA No0310818649dated 22.01.2018 of M/s Bharat Bijlee Ltd. Mumbai.

DES-II may dispose off the Above AA on repeat basis toAA No0310818646dated 22.01.2018

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-2
Deptt. of HI, UO NoDES-2/BHBL/Tr-5-2018-HEI dated 02.01.2019

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16.01.2019

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE,
NEW C.G.O.BLDG., NEW MARINE LINES, CHURCHGATE, MUMBAI 400 020.

File No. 03/95/040/391/AM19 **Dated 1.8.2018**

To,
Norms Committee,
O/o. The Director General of Foreign Trade,
Udyog Bhavan, Maulana Azad Road,
New Delhi 110 011

Kind Attn: Shri Kirti Vardhan, Dy. DGFT, **NC II**

Sub: Grant of Advance Authorization on **Repeat Basis** as per Para 4.7.1 & 4.7.2 of HBP (Vol.I) 2009-14

Sir,

M/s. Precision Wires India Ltd., Mumbai, have been granted Advance Authorization No.**0310822766 dated 1.8.2018**
The copies of application are not being forwarded to Headquarters due to the following reasons

The Advance Authorization has been issued on **Repeat Basis** in terms of Para 4.7 read with Para 4.7.1 & 4.7.2 of HBP (Vol. I) on basis of decision of Norms Committee in copy of decision enclosed

Meeting no.9/81-ALC2/2017 dated 25.7.2017

Yours faithfully,

(A.S.KANASE)
FOREIGN TRADE DEVELOPMENT OFFICER
FOR ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE

25.x.18

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16.01.2019

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance Authorization (AA) No 0210208822 dated 29.11.2018 - M/s Manaksia Limited (Formaly Hindustan Seals Limited), Kolkata.

DGFT may refer to your UO No. 01/81/50/588/AM-19/DES-II/134 dated 08.01.2019 for ratification of the above mentioned AA. In this connection, the applicant may be requested to furnish the following information:

Thickness wise quantity of export of Pre-Painted Galvanized Non Alloy Steel Sheets/Coils for calculation of quantity of Cold Rolled Galvanized Steel Sheets/Coils of thickness 0.5 mm to 1.25 mm.

On receipt of the aforesaid information, the aforesaid AA will be ratified by Ministry of Steel.

Bhatnagar
(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Chandrakanth Reddy, Asstt DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No 2(9)/2017-TW dated 08.01.2019